

ORISSA HIGH COURT

FILING REPORT AS ON :05/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ADMLS/36338/2026	BOILERMAN LIMITED VS MT UNITY (IMO NO 9388792)	SOUMYA RANJAN MOHANTY VS	// ()	
2	D-BLAPL/23593/2026	AMIT BANCHHOR VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	AMBABHONA /82 /2025 ()	AOR20260000160C202600029
3	D-BLAPL/23595/2026	PANCHU PATRA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	/ /0 ()	
4	D-BLAPL/23596/2026	RITU @ RITENDRA KUMAR SAHU VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	BANTALA /249 /2026 ()	
5	D-BLAPL/23601/2026	SAGAR SAHU VS STATE OF ODISHA	ARIJEET MISHRA VS	JARAPADA /347 /2026 ()	
6	D-BLAPL/23602/2026	AKASH @ BADAL MUKHI VS STATE OF ODISHA	SURESH KUMAR JENA VS	BHANJPUR /146 /2026 ()	
7	D-BLAPL/23603/2026	LIPU @ FALGUNI DEHURY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	CHHENDIPADA /338 /2026 ()	
8	D-BLAPL/23606/2026	NABIN KHILO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /139 /2025 ()	
9	D-BLAPL/23608/2026	TINKU @ SARFARAZ KHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /231 /2025 ()	AOR20220001487C202600112
10	D-BLAPL/23609/2026	SANGRAM BHOI @ SANGA VS STATE OF ODISHA	BISWARANJAN DALAI VS	KANDARPUR /141 /2025 ()	AOR20220003722C202600140
11	D-BLAPL/23610/2026	SANTOSH KUMAR BARIK VS STATE OF ODISHA	LALITA NARAYAN PATTNAIK VS	KHANDAGIRI P.S. /544 /2026 ()	

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12	D-BLAPL/23611/2026	SANJAYA DUNG DUNG VS STATE OF ODISHA	ASHISH RANJAN SAMAL VS	RAIBAGA /5 /2019 () //	
13	D-BLAPL/23612/2026	MICKY @ MANORANJAN SAHOO VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KHURDA MODEL /351 /2023 () //	
14	D-BLAPL/23619/2026	AJIT BARIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /156 /2025 () //	
15	D-BLAPL/23621/2026	JITENDRA SANDHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /156 /2025 () //	
16	D-BLAPL/23627/2026	MADHUSUDAN BEHERA @ MADHU VS STATE OF ODISHA	BISWAJIT MOHANTY VS	NIMAKHANDI /77 /2026 () //	
17	D-BLAPL/23628/2026	SURESH PRADHAN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// () //	AOR20220001648C202600050
18	D-BLAPL/23629/2026	KISHAN MANDAL VS STATE OF ODISHA	GURUPRASAD BEHERA VS	// () //	AOR20220000925C202600058
19	D-BLAPL/23632/2026	DHIRENDRA KUMAR DAS @ DASH VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	SALIPUR /203 /2026 () //	
20	D-BLAPL/23636/2026	SUSANTA BAGH VS STATE OF ODISHA	SITIKANT MISHRA VS	GOCHHAPADA /29 /2024 () //	
21	D-BLAPL/23637/2026	RAJA BEHERA VS STATE OF ODISHA	RANJIT MOHANTY VS	CHHENDIPADA /328 /2026 () //	
22	D-BLAPL/23638/2026	BISWA PRIYARANJAN DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	AUL /225 /2026 () //	
23	D-BLAPL/23639/2026	KISHAN @ KISSAN KUMAR NAYAK @ DANIEL	MANAS KUMAR CHAND	SPECIAL CRIME UNIT /5 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/23640/2026	CHAITANYA DIGAL	SAROJ KUMAR PADHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/23642/2026	RINKU DIGAL	DEBASIS MISHRA	/ /	AOR20230001300C202600016
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/23645/2026	MD. GULZAR	SOUMYA RANJAN DAS	TANGARPALI /273 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/23646/2026	BABULA MATIA @ BABULI MATIA	BASANTA KUMAR DAS	MAHILA P.S.(BBSR) /242 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/23650/2026	NIRANJAN BIRO @ NIRANJAN BIRA @ MADUKA	BASANTA KUMAR DAS	R.UDAYAGIRI /166 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/23651/2026	SANUJ KUMAR LIMA @ SANUJ LIMA	BASANTA KUMAR DAS	R.UDAYAGIRI /136 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/23653/2026	MANOJ CHAMPI	SK. ZAFARULLA	NANDAPUR /66 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/23659/2026	SHEIKH ROHIT @ USMAN KHAN	NIRANJAN LENKA	SALIPUR /337 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/23660/2026	BIKARAM MAJHI	DEBASIS MISHRA	TIRING /31 /2026	AOR20230001300C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/23670/2026	SHIBADATTA MISHRA	CHIRANJIB ROUT	TALCHER TOWN /1205 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/23675/2026	E. SURAJ KUMAR DORA	JYOTIRMAYA SAHOO	BALUGAON P.S. /318 /2025	
		VS	VS	()	

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35	D-BLAPL/23677/2026	STATE OF ODISHA SURYA SABAR VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /269 /2026 ()	
36	D-BLAPL/23679/2026	STATE OF ODISHA MANSINGH BHATRA VS	JYOTIRMAYA SAHOO VS	// NABARANGAPUR TOWN /94 /2026 ()	
37	D-BLAPL/23680/2026	STATE OF ODISHA HARISH CHANDRA DAS VS	KUMAR PRAJWAL VS	// DHANUPALI /23 /2025 ()	
38	D-BLAPL/23681/2026	STATE OF ODISHA JATIA @ RUNA DAS VS	LAGNAJIT PATTNAIK VS	// JAJPUR TOWN /152 /2026 ()	
39	D-BLAPL/23682/2026	STATE OF ODISHA PREMANANDA PATILI VS	JYOTIRMAYA SAHOO VS	// NABARANGAPUR TOWN /94 /2026 ()	
40	D-BLAPL/23684/2026	STATE OF ODISHA DHANAPATI RANDHARI @ DHANPATI RANDHARI @ PUNU VS	JYOTIRMAYA SAHOO VS	// NABARANGAPUR TOWN /94 /2026 ()	
41	D-BLAPL/23685/2026	STATE OF ODISHA FAKIR MOHAN NAYAK @ PAPUNU VS	JYOTIRMAYA SAHOO VS	// NABARANGAPUR TOWN /94 /2026 ()	
42	D-BLAPL/23686/2026	STATE OF ODISHA SITARAM BHATRA VS	JYOTIRMAYA SAHOO VS	// NABARANGAPUR TOWN /94 /2026 ()	
43	D-BLAPL/23688/2026	STATE OF ODISHA BRUNDABAN SAHU VS	SRIKANTA MAHUNTA VS	// PADMAPUR /60 /2025 ()	
44	D-BLAPL/23689/2026	STATE OF ODISHA SANTOSH KUMAR JENA VS	BIJAY KUMAR BEHERA VS	// BHARATPUR PS /152 /2026 ()	AOR20220001736C202600191
45	D-BLAPL/23690/2026	STATE OF ODISHA DAMU BHATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// NABARANGAPUR TOWN /94 /2026 () //	

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46	D-BLAPL/23693/2026	SAMNIR ROUT @ SAMIR ROUT VS STATE OF ODISHA	BHABANI SANKAR DAS VS	BARAMBA /404 /2025 () //	
47	D-BLAPL/23694/2026	GADADHARA PATILI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NABARANGAPUR TOWN /94 /2026 () //	
48	D-BLAPL/23695/2026	BABU BISOYI @ BABU BISHOI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KODALA /110 /2024 () //	AOD20240000364C202600192
49	D-BLAPL/23696/2026	MACHINDRA BHATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NABARANGAPUR TOWN /94 /2026 () //	
50	D-BLAPL/23699/2026	MHAMJMAD ASIPH @ MD. ASIF VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /231 /2025 () //	AOR20220001487C202600113
51	D-BLAPL/23700/2026	PABITRA CHHATOI VS STATE OF ODISHA	Anupam Dash VS	RAMBHA (CHATRAPUR) /273 /2026 () //	
52	D-BLAPL/23702/2026	BANU @ PRUTHIRAJ DALAI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /235 /2026 () //	
53	D-BLAPL/23714/2026	PRIYAM PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	JHARBANDH /60 /2025 () //	
54	D-BLAPL/23718/2026	HAPUS @ HAKIM KHAN VS STATE OF ODISHA	BISWAJIT MOHANTY VS	NAYAGARH /92 /2026 () //	
55	D-BLAPL/23723/2026	RANJAN DURIA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SUNABEDA /207 /2023 () //	
56	D-BLAPL/23725/2026	SURESH CHANDRA PRADHAN @ JHATI PRADHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NCB BHUBANESWAR /7 /2026 () //	
57	D-BLAPL/23726/2026	VIJAY PATEL @ ANTOL	SMRUTI RANJAN ROUT	CHAULIAGANJA /334 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/23728/2026	GADI @ MAHENDRA SINGH @ SING	DIBYA JYOTI SAHOO	KASAFAL MARINE /10 /2026	AOD20240000587C202600143
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/23733/2026	SUSHIL @ BADAL MALLICK	LALITENDU MISHRA	KANPUR /89 /2026	AOR20220001610C202600063
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/23736/2026	SATIA @ CHANDAN MALIK	DALIRANI BEHURAY	SIMULIA /233 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/23737/2026	PRASANTA KUMAR PARAMANIK	AMLAN SHAKTI PAUL	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CMAPL/36235/2026	NARENDRA KUMAR @ NARAHARI SENAPATI	ADV.	//	
		VS	VS	()	
		DIBAKAR SENAPATI		//	
63	D-CMAPL/36282/2026	STATE BOTANICAL GARD	NITISH KUMAR MISHRA	//	
		VS	VS	()	
		RPFC,ORISSA		//	
64	D-CMP/36077/2026	SANJAY KUMAR PRADHAN	SAMBEET PATTANAYAK	//	AOR20220001591C202600027
		VS	VS	()	
		SOUDAMINI DEI		//	
65	D-CMP/36164/2026	JAJATI KESHARI NAYAK	TUSAR KUMAR MISHRA	//	
		VS	VS	()	
		BIKRAM KESHARI NAYAK		//	
66	D-CMP/36323/2026	SITANATHA MOHANTA	SUKANTA KUMAR NAYAK	//	
		VS	VS	()	
		KAILASH MOHANTA		//	
67	D-CONTC/36105/2026	PRASANNA KUMAR SUBUDHI	SHREEKANTA PRASAD SAHOO	//	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, COMM. CUM SEC. TO GOVT. OF ODISHA, SCHOOL AND MASS EDUCATION DEPT., KHURDA			
68	D-CONTC/36106/2026	TAPASWINI NAYAK	ADV.	//	
		VS	VS	()	

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69	D-CONTC/36111/2026	ASWATHY S, IAS KHIROD KUMAR PATRA VS	ADV. VS	// // 0	
70	D-CONTC/36118/2026	ABHINAV SONKAR, IPS SARAT KUMAT PARHI VS	KRISHNA CHANDRA SAHU VS	// // 0	
71	D-CONTC/36123/2026	DR.MUKESH PANDA, DIRECTOR OF HEALTH SERVICES, ODISHA SIDHESWAR MANDAL VS	KRISHNA CHANDRA SAHU VS	// // 0	
72	D-CONTC/36126/2026	DR.MUKESH PANDA, DIRECTOR OF HEALTH SERVICES, ODISHA BRAJAGOPAL DUTTA VS	KRISHNA CHANDRA SAHU VS	// // 0	
73	D-CONTC/36128/2026	DR.MUKESH PANDA, DIRECTOR OF HEALTH SERVICES, ODISHA SUNIL KUMAR PARIDA VS	KRISHNA CHANDRA SAHU VS	// // 0	
74	D-CONTC/36130/2026	DR.MUKESH PANDA, DIRECTOR OF HEALTH SERVICES, ODISHA ABHIMANYU BHOI VS	ADV. VS	// // 0	
75	D-CONTC/36134/2026	DR.MUKESH PANDA, DIRECTOR OF HEALTH SERVICES, ODISHA MANORAMA MISHRA VS	ADV. VS	// // 0	AOD20240000618C202600183
76	D-CONTC/36137/2026	MR. ARAVINDA AGARWAL, IAS, PRINCIPAL SECRETARY TO GOVERNMENT, HIGHER EDUCATION DEPARTMENT PRAHALLAD CHANDRA GIRI VS	KRISHNA CHANDRA SAHU VS	// // 0	
77	D-CONTC/36141/2026	DR.MUKESH PANDA, DIRECTOR OF HEALTH SERVICES, ODISHA MITU KUMAR PANDA VS	ADV. VS	// // 0	
78	D-CONTC/36143/2026 CONTC/5120/2026	DR.MRINALINI DARSWAL, IAS REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0	
79	D-CONTC/36145/2026	REVENUE DIVISIONAL COMMISSIONER, CUTTACK JAYAKRUSHNA BARIK VS	ADV. VS	// // 0	AOD20240000618C202600184
		SANJEEB KUMAR MISHRA, IAS, PRINCIPAL SECRETARY, FINANCE DEPARTMENT		//	

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80	D-CONTC/36147/2026	PRIYABRATA SAMAL VS DHIRENDRA KUMAR JENA, MANAGER, STATE BANK OF INDIA, CENTRAL PENSION PROCESSING CENTER, KHURDA	ADV. VS	// 0	
81	D-CONTC/36158/2026	MAHALAKSHMI PATRO VS ARAVIND AGRAWAL, SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202600124
82	D-CONTC/36196/2026	HALADHAR MOHANTA VS N.THIRUMALA, IAS	ADV. VS	// 0 //	
83	D-CONTC/36201/2026	CHANDAN PRASAD MOHANTY VS JAYANTA KUMAR JAYSINGH, O.A.S(S.B)	SUBASH CHANDRA RATH VS	// 0 //	
84	D-CONTC/36209/2026	ABDUL ZARIF KHAN VS BIBHAS RANJAN PANIGRAHI, TAHASILDAR, KHURDA,	KADAR MOHAMMAD VS	// 0 //	
85	D-CONTC/36227/2026	SANGEETA GIRI VS DR.N.THIRUMALA NAYAK, IAS	ADV. VS	// 0 //	
86	D-CONTC/36234/2026	RAMANI RANJAN SATPATHY VS BALAMUKUNDA BHUYAN, DIRECTOR , ELEMENTARY EDUCATION, ODISHA	ADV. VS	// 0 //	
87	D-CONTC/36248/2026	NIBEDITA SINGH VS PREM CHANDRA CHAUDHARY, COMMISSIONER CUM SECRETARY, DEPARTMENT OF FISHERIES AND ARD	ADV VS	// 0 //	AOD20220004576C202600062
88	D-CONTC/36251/2026	MANOJ KUMAR MOHANTY VS ANU GARG, I.A.S	SAROJA KANTA SAMAL VS	// 0 //	
89	D-CONTC/36268/2026	BALARAM BEHERA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
90	D-CONTC/36270/2026	JAGADISH SAHU VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
91	D-CONTC/36275/2026	RANJAN KUMAR PRADHAN	ADV.	//	

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		VS	VS	()	
		NARAYAN MANTRI, D.E.O, KENDRAPARA		//	
92	D-CONTC/36280/2026	GAGAN BIHARI MOHAPATRA	ADV.	//	
		VS	VS	()	
		PREM KUMAR JHA, IFS, M.D., O.F.D.C.L., KHURDA		//	
93	D-CONTC/36288/2026	NABAKISHORE MALIK	ADV.	//	
		VS	VS	()	
		USHA PADHEE, IAS		//	
94	D-CONTC/36300/2026	KHIROD MOHANTY	ADV.	//	
		VS	VS	()	
		SWARUPANANDA BEHERA, O.A.S., TAHASILDAR, KUJANG		//	
95	D-CONTC/36336/2026	SABITARANI HOTA	ADV	//	AOD20240000338C202600118
		VS	VS	()	
		KALI PRASANNA MOHAPATRA, DIRECTOR HIGHER EDUCATION, ODISHA		//	
96	D-CONTC/36352/2026	BHAKTI BHUSAN PATI	PARTHA SARATHI DAS	//	AOD20240000364C202600193
		VS	VS	()	
		MS. ASWATHY, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT/			
97	D-CRLA/23633/2026	LOKANATH NAYAK	RADHARAMAN DAS NAYAK	HARICHANDANPUR /152 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLA/23658/2026	PRAMILA BISWAL	RAMDAS ACHARY	MAHILA P.S.(BBSR) /456 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLA/23665/2026	CHANDASEKHAR BAL	MANAS KUMAR CHAND	RAJNAGAR /588 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLA/23671/2026	OMM PRAKASH MOHAPATRA	AMITAV TRIPATHY	ODAGAON /121 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLA/23676/2026	RIBU PANI	PRAVASH CHANDRA JENA	BHARATPUR PS /681 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/23587/2026	JANTIROSE BAG	SABYASACHI MISHRA	BANGOMUNDA /15 /2022	
		VS	VS	()	

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103	D-CRLMC/23591/2026	STATE OF ODISHA GADADHAR SUBUDHI VS	SRINIVAS MOHANTY VS	// MANCHESWAR P.S. /459 /2026 ()	AOR20230000802C202600103
104	D-CRLMC/23598/2026	STATE OF ODISHA ASIT KUMAR BISWAL VS	SIOUBHAGYA SWAIN VS	// RAJNAGAR /423 /2025 ()	
105	D-CRLMC/23600/2026	STATE OF ODISHA JANARDAN GOUDA VS	PRATYUSHA NAIDU VS	// PATTAPUR (DIGAPAHANDI) /187 /2023 ()	
106	D-CRLMC/23604/2026	STATE OF ODISHA D.SURENDRA PATRA VS	SUNIL KUMAR PALAI VS	// / /0 ()	
107	D-CRLMC/23614/2026	STATE OF ODISHA NIRANJAN SWAIN VS	PRABHAKAR SABAT VS	// / / ()	AOD20260000172C202600081
108	D-CRLMC/23618/2026	STATE OF ODISHA CHANDRAKANT SUBASH PATIL VS	MANORANJAN PADHY VS	// JEYPORE SADAR /100 /2021 ()	AOD20220003086C202600084
109	D-CRLMC/23620/2026	STATE OF ODISHA SUDIPTA@SUDIPTA RANJAN CHAND VS	SOUMYA RANJAN DAS VS	// / /0 ()	
110	D-CRLMC/23622/2026	JITENDRA MINZ TARA PRASANNA MOHAPATRA VS	DEBI PRASAD DHALSAMANTA VS	// BHUBANESWAR VIGILANCE /7 /2011 ()	AOD20240000743C202600006
111	D-CRLMC/23624/2026	STATE OF ODISHA(VIG.) BHADRAKALI FOODS PVT.LTD. VS	GYANALOKA MOHANTY VS	// / /0 ()	
112	D-CRLMC/23626/2026	ASTASAMBHU TRADERS, JAGATSINGHPUR MANAS RANJAN RATH VS	BHAWANI SANKAR PANIGRAHI VS	// RAGHUNATHPALI /406 /2026 ()	
113	D-CRLMC/23673/2026	STATE OF ODISHA SARAT CHANDRA BATU@SUBHA@SARAT CHANDRA SINGH VS	SWATIKA SAHOO VS	// LINGARAJ P.S. /347 /2025 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/23683/2026	SOUMYA RANJAN SAHOO VS STATE OF ODISHA	PRAVU PITYARTHI KUMAR PANDIT VS	KHURDA MODEL /400 /2024 () //	
115	D-CRLMC/23687/2026	NALINI KUMAR BHUYAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 () //	
116	D-CRLMC/23691/2026	SOUMYA RANJAN MARTHA VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDAPUR /31 /2026 () //	AOD20240000366C202600123
117	D-CRLMC/23698/2026	CHANDAN BISOI VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BALUGAON P.S. /109 /2023 () //	
118	D-CRLMC/23701/2026	Manasa Behera and Another VS State of Orissa	ASUTOSH TRIPATHY VS	/ / () //	AOR20220001648C202600052
119	D-CRLMC/23703/2026	DR. SAROJ KUMAR SAHOO VS STATE OF ODISHA	SUCHETA GUMANSINGH VS	/ /0 () //	
120	D-CRLMC/23704/2026	ABHISHEK MISHRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	MARKAT NAGAR /129 /2023 () //	
121	D-CRLMC/23708/2026	ABHISHEK MISHRA VS STATE OF ODISHA	RAMANIKANTA PATTANAIAK VS	NANDANKANAN /70 /2024 () //	
122	D-CRLMC/23710/2026	MOTILAL SAMAL VS STATE OF ODISHA	SANDIPAN MISHRA VS	CHANDRASEKHARPUR /627 /2024 () //	
123	D-CRLMC/23713/2026	AMIYA KUMAR MOHANTY VS STATE OF ODISHA	SITIKANT MISHRA VS	CHANDRASEKHARPUR /12 /2026 () //	
124	D-CRLMC/23719/2026	LABANGALATA SAHU VS STATE OF ODISHA(VIG.)	JITENDRA SAMANTARAY VS	BALASORE VIGILANCE /11 /2019 () //	
125	D-CRLMC/23724/2026	SRIRAM MALIK	JAYADEBA BEHERA	AUL /393 /2022	AOD20240000366C202600122

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/23735/2026	MANAS RANJAN PRADHAN	SULOCHANA PATRO	BHANJANAGAR /6 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/23739/2026	RAMESH CHANDRA @ CHHOTU SINGH @ RAMESH	BIJAYA KUMAR RAGADA	/ /0	
		VS	VS	()	
		RAJ KUMAR AGRAWAL		//	
128	D-CRLMP/23586/2026	MANAS KUMAR ROUT	BISWAJIT SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/23644/2026	PABITRA ROUTRAY	MANAS KUMAR CHAND	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/23666/2026	KANAKALATA PRADHAN	SACHIDANANDA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/23669/2026	MANI MALLIK	ABHIJIT DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/23678/2026	SATYAJIT NANDA	BISWAJIT PASAYAT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/23705/2026	ODISHA FOCUS PRIVATE LIMITED	BIBHUTI BHUSAN CHOUDHURY	CAPITAL P.S. /561 /2026	AOR20260000436C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/23706/2026	SURESH @ SURENDRA MALIK	ARIJEET MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/23711/2026	TEHERA KHATUN	SANJIB KUMAR BHANJADEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/23715/2026	BINAPANI DASH	SAMVIT MOHANTY	/ /0	
		VS	VS	()	

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137	D-CRLMP/23717/2026	MAHAPRASAD ROUT BIJAY MOHARANA VS STATE OF ODISHA	LINGARAJ SARANGI VS	// / /0 0 //	
138	D-CRLMP/23721/2026	JANARDHAN DASH VS STATE OF ODISHA	SANKET KANUNGO VS	/ /0 0 //	
139	D-CRLMP/23730/2026	MANGULI PRADHAN VS STATE OF ODISHA	BALARAM NAYAK VS	/ /0 0 //	
140	D-CRLMP/23738/2026	PABITRA KUMAR NAYAK VS STATE OF ODISHA	LALITENDU MISHRA VS	CUTTACK SADAR /450 /2026 0 //	AOR20220001610C202600064
141	D-CRLREV/23588/2026	DILLIP KUJUR VS STATE OF ODISHA	KULDEEP MOHANTY VS	RAGHUNATHPALI /87 /2024 0 //	
142	D-CRLREV/23592/2026	BADAL RANJAN MOHAPATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	DHAMNAGAR /194 /2023 0 //	
143	D-CRLREV/23597/2026	GHANASHYAM TANTY@RONAK VS STATE OF ODISHA	ELINA ROUTRAY VS	LAHUNIPADA /262 /2025 0 //	
144	D-CRLREV/23607/2026	SATYENDRA BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	TIKABALI /109 /2025 0 //	
145	D-CRLREV/23613/2026	SATYA MALLIK @ SATYABRAT MALLIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHALLIKOTE /482 /2025 0 //	
146	D-CRLREV/23617/2026	BHAGABAN MAHARANA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	/ /0 0 //	
147	D-CRLREV/23648/2026	JAVED AKTAR VS RUKEYA BANO	KARUNAKAR GAYA VS	/ /0 0 //	

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148	D-CRLREV/23654/2026	BIPIN BIHARI SAHOO VS STATE OF ODISHA	ALOK KUMAR DAS VS VS	// 0 0 //	
149	D-CRLREV/23655/2026	DILLIP KUMAR NAYAK VS STATE OF ODISHA	DEVASHIS PANDA VS VS	TANGI /466 /2025 0 //	
150	D-EXP/36245/2026	EPARI SUNDER BABU VS STATE OF ODISHA	SIBA PRASAD PATI VS VS	// 0 //	
151	D-JCRLA/23667/2026 JCRLA/220/2026	BIJU PANDA@BANKA VS STATE OF ODISHA	ADV. VS VS	MANCHESWAR P.S. /203 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) CT/0000314/2023	
152	D-JCRLA/23727/2026 JCRLA/221/2026	HAPUN@SUMARENDRA PATRA VS STATE OF ODISHA	ADV. VS VS	JAJPUR ROAD /448 /2020 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000138/2020	
153	D-LAA/36121/2026	LAZO OF KHURDHA ROAD BALANGIR NEW BG RAIL DEBANKSHETIPADMA VS BICHITRA BARIK	DEBANKSHETIPADMA VS VS	// 0 //	LOD20240000194C202600274
154	D-LAA/36124/2026	LAZO OF KHURDHA ROAD BALANGIR NEW BG RAIL DEBANKSHETIPADMA VS BHAGYARATHI GAIGOURIA	DEBANKSHETIPADMA VS VS	// 0 //	LOD20240000200C202600266
155	D-LAA/36146/2026	LAZO OF KHURDA ROAD BALANGIR NEW BG RAIL SANKY PRADH, MISHRA, ASC VS CHITTARANJAN BHOKTA	SANKY PRADH, MISHRA, ASC VS VS	// 0 //	LOD20240000194C202600275
156	D-LAA/36155/2026	LAZO OF KHURDHA ROAD BALANGIR NEW BG RAIL SWANKA MOHANTY, SORH, PAGA VS DEBARAJ APAT	SWANKA MOHANTY, SORH, PAGA VS VS	// 0 //	LOD20240000200C202600267
157	D-LAA/36185/2026	LAND ACQUISITION ZONE OFFICER NEW BG RAIL LOUPTREPTOPABOUDH VS DUKHU GAIGOURIA	LOUPTREPTOPABOUDH VS VS	// 0 //	LOD20240000172C202600257
158	D-LAA/36237/2026	LAND ACQUISITION ZONE OFFICER NEW BG RAIL DEBARAJ SUTRADHAR, G.A VS NITAI DANAYAK	DEBARAJ SUTRADHAR, G.A VS VS	// 0 //	LOD20240000172C202600258
159	D-LAA/36281/2026	LAZO OF KHURDA ROAD BALANGIR NEW BG RAIL DEBANKSHETIPADMA VS DEBANKSHETIPADMA	DEBANKSHETIPADMA VS VS	// 0 //	LOD20240000194C202600276

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		VS	VS	0	
		SATYANARAYAN DEHURY		//	
160	D-MACA/36091/2026	BHASKAR RAO	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		KAMROON MISHRA		//	
161	D-MACA/36103/2026	JYOTSNAMAYEE SAMAL	BIRANCHI NARAYAN RATH	//	
		VS	VS	0	
		M/S. VAYUDOOT ROAD CARRIERS PVT. LTD., PUNE		//	
162	D-MACA/36153/2026	MANAGER (LEGAL), IFFCO TOKIO GENERAL INSURANCE CO. LTD., BANGALORE	ANIL KUMAR MISHRA	//	
		VS	VS	0	
		LAXMAN JUANGA		//	
163	D-MACA/36243/2026	THE LEGAL MANAGER, M/S. TATA AIG GENERAL INSURANCE CO. LTD. PUNE	SURINDER	//	
		VS	VS	0	
		ARUN MALIK		//	
164	D-MACA/36272/2026	D.M., ORIENTAL INSURANCE CO.LTD., ANGUL	RIMJHIMBALA PATI	//	
		VS	VS	0	
		HIMANSHU PRADHAN		//	
165	D-RPFAM/36220/2026	RAKESH KUMAR SETHI	AMITAV TRIPATHY	//	
		VS	VS	0	
		SUJATA SETHI		//	
166	D-RPFAM/36325/2026	SARBESWAR KHANDAYATARAY	ACHYUTANANDA PATTANAIK	//	
		VS	VS	0	
		PRAFULLA KUMAR KHANDAYATARAY		//	
167	D-RSA/36178/2026	KAMALA PATEL	SOUMYA MISHRA	//	
		VS	VS	0	
		BINA KARE		//	
168	D-RSA/36221/2026	SABITA JENA @ SABITARANI NAYAK	AKSHAYA KUMAR NAYAK	//	
		VS	VS	0	
		PRATAP KUMAR JENA		//	
169	D-RSA/36252/2026	BHAGABAN JENA	SUJATA JENA, (SR. ADV.)	//	
		VS	VS	0	
		PITEI DEI		//	
170	D-RSA/36294/2026	SUDHANSUMALA SAHU	NIRANJAN SINGH (1)	//	
		VS	VS	0	

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171	D-RSA/36314/2026	SADHU CHARAN SAHU NIRANJAN BISWAL VS PABITRA KUMAR BISWAL	SASHIBHUSAN DAS VS	// // 0 //	
172	D-RVWPET/36318/2026	TIRTHA KARNA VS MAKARDWAJA KALTA	RANENDRA PRATAP ROUT VS	// 0 //	
173	D-TRP(C)/36168/2026	APARAJITA PARIDA VS RAJEEB LOCHAN PALEI	BHAWANI SANKAR PANIGRAHI VS	// 0 //	
174	D-TRP(C)/36322/2026	NAVYA NAYAK VS BALAKRISHNA GARNAIK	LAXMAN PRADHAN VS	// 0 //	
175	D-TRP(C)/36347/2026	SARMILA KAR VS ABHINAV ACHARYA	MANMAYA KUMAR DASH VS	// 0 //	AOR20220004309C202600042
176	D-WA/36083/2026	STATE OF ODISHA VS PRASANA KUMAR DAS	SASWAT DAS, AGA VS	// 0 //	LOD20240000200C202600265
177	D-WA/36246/2026	STATE OF ODISHA VS MADAN MOHAN PATRA	AISHWARYA DASH,A.S.C VS	// 0 //	LOD20240000200C202600268
178	D-WA/36283/2026	CRPF EMPLOYEES EDUCATIONAL SOCIETY,NEW DELHI VS BHAGABAN PANDA	RAJESH KUMAR MAHAPATRA,SR. PANEL COUNSEL VS	// 0 //	AOR20220001639C202600018
179	D-WP(C)/36074/2026	JHARANA DAS VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //	AOR20220004152C202600020
180	D-WP(C)/36075/2026 WP(C)/24989/2026	BABUL KUMAR SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
181	D-WP(C)/36076/2026	NITYANANDA RANA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600209

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182	D-WP(C)/36078/2026	GOURIMANI DHAL VS STATE OF ODISHA	SWAPNIL ROY VS VS	// 0 //	AOR20220001600C202600185
183	D-WP(C)/36079/2026	ANKURA CHARAN SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS VS	// 0 //	AOR20220001600C202600184
184	D-WP(C)/36080/2026 WP(C)/24991/2026	BIBHUTI BHUSAN ROUT VS STATE OF ODISHA	SITANSU MOHAN SINGH VS VS	// 0 //	
185	D-WP(C)/36081/2026	ABHIRAM MAHANTA VS STATE OF ODISHA	SWAPNIL ROY VS VS	// 0 //	AOR20220001600C202600201
186	D-WP(C)/36082/2026	DEBASIS GOMANGO VS STATE OF ODISHA	PRABHAKAR SABAT VS VS	// 0 //	AOD20260000172C202600082
187	D-WP(C)/36084/2026 WP(C)/25009/2026	SANDIPANA MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS VS	// 0 //	
188	D-WP(C)/36085/2026 WP(C)/25007/2026	DR.ARJUNA KUMAR SAHU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS VS	// 0 //	
189	D-WP(C)/36086/2026 WP(C)/25005/2026	DIGIMANI SOREN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS VS	// 0 //	
190	D-WP(C)/36087/2026	DR.MANOJ KUMAR MEHER VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS VS	// 0 //	
191	D-WP(C)/36088/2026	SUBASH CHANDRA KHUNTIA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS VS	// 0 //	
192	D-WP(C)/36089/2026 WP(C)/25010/2026	UJWAL KUMAR SARANGI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS VS	// 0 //	
193	D-WP(C)/36090/2026	DAMAYANTI BEHERA	SUBHADUTTA ROUTRAY	//	

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	WP(C)/24996/2026	VS STATE OF ODISHA	VS	0 //	
194	D-WP(C)/36092/2026	ABHIMANYU MISHRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
195	D-WP(C)/36093/2026	DR.PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
196	D-WP(C)/36094/2026	AKSHYA BARIK @ AKSHYA KUMAR BARIK VS STATE OF ODISHA	AKSHYANGSHU SEKHAR NANDY VS	// 0 //	
197	D-WP(C)/36095/2026	M/S D COIL PETRO SERVICES PRIVATE LIMITED VS THE CHIEF COMMISSIONER OF CT AND GST ODISHA, BANIYAKAR BHAWAN,	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202600092
198	D-WP(C)/36096/2026	BULU SAHOO VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //	
199	D-WP(C)/36097/2026	UNION OF INDIA VS DR. CHINMAYA DASH	SATYASINDHU KASHYAP, SR.PANEL COUNCIL VS	// 0 //	AOR20220001353C202600004
200	D-WP(C)/36098/2026	AJIT KUMAR SAHOO VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //	
201	D-WP(C)/36099/2026	PRASANTA PADHAN VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //	
202	D-WP(C)/36100/2026 WP(C)/24998/2026	BIBEKANANDA RANA VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //	
203	D-WP(C)/36101/2026	GOBARDHAN JUANGA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
204	D-WP(C)/36102/2026	PARAMANANDA CHINARA VS	TRILOCHAN BARIK VS	// 0	

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205	D-WP(C)/36104/2026	STATE OF ODISHA KABITARANI MISHRA VS	TRILOCHAN BARIK VS	// // 0	
206	D-WP(C)/36107/2026	STATE OF ODISHA SHESHARAM KESHARI PRADHAN VS	KRISHNA CHANDRA SAHU VS	// // 0	
207	D-WP(C)/36108/2026	STATE OF ODISHA BALAKRISHNA SATAPATHY VS	KRISHNA CHANDRA SAHU VS	// // 0	
208	D-WP(C)/36109/2026	STATE OF ODISHA ASHIS KUMAR SAHU VS	KRISHNA CHANDRA SAHU VS	// // 0	
209	D-WP(C)/36110/2026	STATE OF ODISHA TAPAS KUMAR PARIDA VS	KRISHNA CHANDRA SAHU VS	// // 0	
210	D-WP(C)/36112/2026	STATE OF ODISHA DEBANITA MISHRA VS	KRISHNA CHANDRA SAHU VS	// // 0	
211	D-WP(C)/36113/2026	STATE OF ODISHA SIBARAM MANDAL VS	KRISHNA CHANDRA SAHU VS	// // 0	
212	D-WP(C)/36114/2026	STATE OF ODISHA G. KUMAR SWAMY VS	KRISHNA CHANDRA SAHU VS	// // 0	
213	D-WP(C)/36115/2026	STATE OF ODISHA RUDRA MADHAB SA VS	KUNAL KUMAR SWAIN VS	// // 0	
214	D-WP(C)/36116/2026	STATE OF ODISHA SUDAM CHANDRA DUTTA VS	KUNAL KUMAR SWAIN VS	// // 0	
215	D-WP(C)/36117/2026	STATE OF ODISHA BIKRAM KUMAR BEHERA VS STATE OF ODISHA	VS	// // 0 //	

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216	D-WP(C)/36119/2026	PRAVATI SAHOO VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202600144
217	D-WP(C)/36120/2026	RAJA KISHORE DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
218	D-WP(C)/36122/2026	AMULYA KUMAR PANI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
219	D-WP(C)/36125/2026	SUBHASRI SAHOO VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //	
220	D-WP(C)/36127/2026	DR.AKULA KHANDUALA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
221	D-WP(C)/36129/2026	PRAKASH SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //	
222	D-WP(C)/36131/2026	JATINDRA MOHAN NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
223	D-WP(C)/36132/2026	MULLI GYANI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
224	D-WP(C)/36133/2026	ANIL KUMAR MAHARANA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
225	D-WP(C)/36135/2026	AMIT BARAN NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
226	D-WP(C)/36136/2026	PUSPANJALI MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
227	D-WP(C)/36138/2026	PABITRA JENA	SHASHI BHUSAN JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/36139/2026	SASMITA MAHANA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/36140/2026	RASMITA BISWAL	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/36142/2026	PRASANT KUMAR MALLIK	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/36144/2026	SURAJ KUMAR HARIJAN	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/36148/2026	SASMITA RANI PARIDA	SHAKTI PRASAD RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/36149/2026	DEBASHIS DAS	SOURAV SUMAN BHUYAN	//	
	WP(C)/25002/2026	VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/36150/2026	MALATI GANTAYAT	SANDHYARANI PANI	//	AOR20230000010C202600122
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/36151/2026	BABULA NAIK	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/36152/2026	REBIKA BASISTON	SANDHYARANI PANI	//	AOR20230000010C202600123
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/36154/2026	SATYABRATA RAY	AMIT PATRNAIK	//	
		VS	VS	0	
		BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR		//	
238	D-WP(C)/36156/2026	SARATA CHANDRA BEHERA	SHASHI BHUSAN JENA	//	
		VS	VS	0	

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239	D-WP(C)/36157/2026	STATE OF ODISHA PRABIR KUMAR DAS VS	VS	// // 0	
240	D-WP(C)/36159/2026	STATE OF ODISHA BISWANATH PANDA VS	DR. JITENDRA KUMAR LENKA VS	// // 0	
241	D-WP(C)/36160/2026	STATE OF ODISHA VISHAL AGRAWAL VS	SUBHAM AGRAWAL VS	// // 0	AOR20220001380C202600033
242	D-WP(C)/36161/2026	STATE OF ODISHA ANDHAVARAPU PRASAD RAO VS	LOKESH GOURAV MOHARANA VS	// // 0	
243	D-WP(C)/36162/2026	STATE OF ODISHA KALPATARU NAYAK VS	RASHMI KANTA ACHARYA VS	// // 0	
244	D-WP(C)/36163/2026	STATE OF ODISHA ASPIRE INSTITUTE OF NURSING, UTTAMPUR, CUTTACK VS	ANNOJA KUMAR KHUNTIA VS	// // 0	
245	D-WP(C)/36165/2026	STATE OF ODISHA DHIRENDRA NATH MALLICK VS	DEBAKANT MOHANTY VS	// // 0	
246	D-WP(C)/36166/2026	STATE OF ODISHA SURAJ DEO SAHOO VS	NALINI KANTA DASH VS	// // 0	
247	D-WP(C)/36167/2026	STATE OF ODISHA MONIDEIPA MALLICK VS	DEBAKANT MOHANTY VS	// // 0	
248	D-WP(C)/36169/2026	STATE OF ODISHA BANSHIDHAR MOHANTY VS	JYOTIRMAY GUPTA VS	// // 0	
249	D-WP(C)/36170/2026	STATE OF ODISHA MANAGING COMMITTEE OF BALUNKESWAR HIGH SCHOOL, KAMARISARADI VS	SCHOOL COMMITTEE VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/36171/2026	MANAGING COMMITTEE OF GOPIKANTAPUR HIGH SCHOOL, DUMRI VS STATE OF ODISHA	KCHANDAN KUMAR SWAIN VS TAPOBANTA BARIK	// 0 //	
251	D-WP(C)/36172/2026	DASARATHI PRADHAN VS STATE OF ODISHA	TAPOBANTA BARIK VS PABITRA KUMAR NAYAK	// 0 //	
252	D-WP(C)/36173/2026	PINTU MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS JYOTI RANJAN KHUNTIA	// 0 //	
253	D-WP(C)/36174/2026	MANOJ KUMAR DAS VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS HOLAD KUMAR SWAIN	// 0 //	
254	D-WP(C)/36175/2026	MANAGING COMMITTEE OF CHANDAPUR HIGH SCHOOL, DUMRI VS STATE OF ODISHA	HOLAD KUMAR SWAIN VS TAPOBANTA BARIK	// 0 //	
255	D-WP(C)/36176/2026	CHANDAN KUMAR MAHAPATRA VS STATE OF ODISHA	TAPOBANTA BARIK VS JYOTI RANJAN KHUNTIA	// 0 //	
256	D-WP(C)/36177/2026	AKHAYA KUMAR SAHU VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS DEEPALI MAHAPATRA	// 0 //	
257	D-WP(C)/36179/2026	SARALA NAYAK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS JYOTI RANJAN KHUNTIA	// 0 //	
258	D-WP(C)/36180/2026	SUSANTA KUMAR SAHU VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS JYOTI RANJAN KHUNTIA	// 0 //	
259	D-WP(C)/36181/2026	DR.HIMANSU SEKHAR RATH VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS ARUN KUMAR DAS	// 0 //	
260	D-WP(C)/36182/2026	GAGAN DAS VS COLLECTOR, DHENKANAL	ARUN KUMAR DAS VS TANMAY MISHRA	// 0 //	
261	D-WP(C)/36183/2026	DINABANDHU PATEL	TANMAY MISHRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/36184/2026	DHARYADHAR SAMAL	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/36186/2026	ABANI KUMAR KHUNTIA	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/36187/2026	JITENDRA KUMAR PANDA	NIRMAL RANJAN ROUTRAY	//	AOD20240000714C202600020
		VS	VS	0	
		REGISTRAR, CENTRAL UNIVERSITY OF ODISHA		//	
265	D-WP(C)/36188/2026	MADAN MOHAN MAHARANA	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/36189/2026	BARADA PRASAD ROUTRAY	NIRMAL RANJAN ROUTRAY	//	AOD20240000714C202600019
		VS	VS	0	
		REGISTRAR, CENTRAL UNIVERSITY OF ODISHA		//	
267	D-WP(C)/36190/2026	N.MOHAN REDDY @ NEELAPU MOHAN REDDY	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/36191/2026	M/S.SARADA PRASAD MISHRA, BHUBANESWAR	AJIT KUMAR ROY	//	
		VS	VS	0	
		DEPUTY COMMISSIONER OF STATE TAX, CT AND GST ENFORCEMENT UNIT, BHUBANESWAR			
269	D-WP(C)/36192/2026	PRAMODA KUMAR BARAL	DURGESH NARAYAN RATH	//	AOR20220001583C202600196
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/36193/2026	BIJAYA KUMAR MOHANTY	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/36194/2026	KRUSHNA CHANDRA OJHA	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/36195/2026	V.FAKIR RAO	TANMAY MISHRA	//	
		VS	VS	0	

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273	D-WP(C)/36197/2026	STATE OF ODISHA RAJAT KUMAR MISHRA VS	AMIT PRASAD BOSE VS	// // 0	
274	D-WP(C)/36198/2026	STATE OF ODISHA B. KESHAB RAO @ BARTUL KESHAB RAO VS	TANMAY MISHRA VS	// // 0	
275	D-WP(C)/36199/2026	STATE OF ODISHA NARAYAN MAHARANA VS	TANMAY MISHRA VS	// // 0	
276	D-WP(C)/36200/2026	STATE OF ODISHA NARENDRA KUMAR TRIPATHY VS	AMIT PRASAD BOSE VS	// // 0	
277	D-WP(C)/36202/2026	STATE OF ODISHA MADHABIKA SINGH VS	HARMOHAN DHAL VS	// // 0	
278	D-WP(C)/36203/2026	INDIRA GANDHI NATIONAL OPEN UNIVERSITY(IGNOU), NEW DELHI RAM AWATAR AGARWAL VS	ANAM CHARAN PANDA VS	// // 0	
279	D-WP(C)/36204/2026	STATE OF ODISHA HIMANSU SEKHAR JENA VS	TAPAS KUMAR DWIBEDI VS	// // 0	
280	D-WP(C)/36205/2026	STATE OF ODISHA PRATIVA NAYAK VS	MANOJ KUMAR PANDA VS	// // 0	
281	D-WP(C)/36206/2026	A.D.M.BHUBANESWAR, KHURDA AKASH PATNAIK VS	SAROJ KUMAR DASH VS	// // 0	
282	D-WP(C)/36207/2026	STATE OF ODISHA DEBARAJ DIXIT VS	SACHIDANANDA SAHOO VS	// // 0	
283	D-WP(C)/36208/2026	STATE OF ODISHA HRUSHIKESH BALIARSINGH VS	LAXMI PRASAD DWIVEDY VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/36210/2026	JNANA RANJAN SAHOO VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //	
285	D-WP(C)/36211/2026	BEDAPRANGYAN DAS VS INDUSTRIAL DEVELOPMENT CORPORATION, ODISHA, BHUBANESWAR	BIBHU PRASAD DAS VS	// 0 //	
286	D-WP(C)/36212/2026	DEBARANJAN PARICHHA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	
287	D-WP(C)/36213/2026	MANAS RANJAN PRADHAN VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //	
288	D-WP(C)/36214/2026	HIMANSU KUMAR DAS VS STATE OF ODISHA	DEEPAK KUMAR PANDA VS	// 0 //	
289	D-WP(C)/36215/2026	KALPANA KUMARI DEVI VS STATE OF ODISHA	SACHIDANANDA SAHOO VS	// 0 //	
290	D-WP(C)/36216/2026	LOKANATH PATRA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //	AOD20230000467C202600044
291	D-WP(C)/36217/2026	DR.RUDRAPRASAD GOUDA VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //	
292	D-WP(C)/36218/2026	DR.DIVYAJYOTI BAL VS STATE OF ODISHA	ADYASHA KAR VS	// 0 //	
293	D-WP(C)/36219/2026	HAZRA MALKEEN VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	AOR20220001492C202600195
294	D-WP(C)/36222/2026	KUNIMA DIGAL VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //	AOD20220001998C202600026
295	D-WP(C)/36223/2026	YASOBANTA PATRA	PRAFULLA KUMAR BISWAL	//	

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		VS	VS	0	
		ANANYA JENA		//	
296	D-WP(C)/36224/2026	SAROJ KUMAR RATH	RANJAN KUMAR ROUT	//	AOR20260000273C202600025
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/36225/2026	DR.JYOTI RANJAN SAHU	ADYASHA KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/36226/2026	RAHUL SAHOO	SAIBRATA RATH	//	
		VS	VS	0	
		UNION OF INDIA		//	
299	D-WP(C)/36228/2026	GITANJALI NATH	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/36229/2026	DR.AJIT MEHER	ADYASHA KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/36230/2026	KUNU BAGARTI	ASHIS KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/36231/2026	SUSHANTA ARKA	ASHUTOSH KUARNR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/36232/2026	DR.ABINASH SAHU	ADYASHA KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/36233/2026	NOORJAHAN KHATUN	SUNIL KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/36236/2026	MAGUNI CHANDRA BEHERA	ASHUTOSH KUARNR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/36238/2026	AMIT KUMAR BISWAL	TANMAY MISHRA	//	
		VS	VS	0	

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307	D-WP(C)/36239/2026	STATE OF ODISHA ADENGA SABAR VS	SHREYANSH RAJGURU VS	// // 0	
308	D-WP(C)/36240/2026	STATE OF ODISHA KAINTARA PRIMARY AGRICULTURAL COOPERATIVE SOCIETY (PMS), KANTARA, SUBARNAPUR VS	SHREYANSH RAJGURU VS	// // 0	
309	D-WP(C)/36241/2026	STATE OF ODISHA LIPU SAHU VS	SAIBRATA RATH VS	// // 0	
310	D-WP(C)/36242/2026	UNION OF INDIA DEEPAK KUMAR JENA VS	ARPIT SIKDAR VS	// // 0	
311	D-WP(C)/36244/2026	STATE OF ODISHA DHIREN KUMAR BAL VS	SHASHANKA SHEKHAR PATRA VS	// // 0	
312	D-WP(C)/36247/2026	STATE OF ODISHA BISWANATH BEHERA VS	PRITAM KUMAR MOHANTY VS	// // 0	
313	D-WP(C)/36249/2026	STATE OF ODISHA M/S.MANORAMA CONSTRUCTION, NAYAPALLI, BHUPANESWAR VS	PRANAB KUMAR GHOSE VS	// // 0	
314	D-WP(C)/36250/2026	STATE OF ODISHA RAMESH KUMAR DALEI VS	PRIYABRATA MOHAPATRA VS	// // 0	
315	D-WP(C)/36253/2026	COMMISSIONER, GST(STATE) VANIJYA KAR BHAWAN, CUTTACK DEBASIS GAUDA VS	BIBHUTI KESHARI BISWAL VS	// // 0	
316	D-WP(C)/36254/2026	STATE OF ODISHA SANTOSH KUMAR NAIK VS	SUDEEPTA KUMAR SINGH VS	// // 0	
317	D-WP(C)/36255/2026	STATE OF ODISHA DR.ALOK KUMAR MEHER VS	ADYASHA KAR VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/36256/2026	DR. NITYANANDA MAHALIK VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //	
319	D-WP(C)/36257/2026	SARAT KUMAR BISWAL @ PRADHAN VS MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK	SUDHANSU SEKHAR JENA VS	// 0 //	
320	D-WP(C)/36258/2026	SUDARSAN CHHATRIA VS THE DISTRICT JUDGE, KALAHANDI	UMAKANTA MISHRA VS	// 0 //	
321	D-WP(C)/36259/2026	HIMANSU KUMAR HOTA VS THE STATE OF ODISHA	PRABIN DAS VS	// 0 //	
322	D-WP(C)/36260/2026	DR. SUDHAMAYEE MEHER VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //	
323	D-WP(C)/36261/2026	GAGAN BIHARI DAS VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
324	D-WP(C)/36262/2026	KOINO KIMBAKA VS SUBASH MAJHI	SANTOSH KUMAR DASH VS	// 0 //	
325	D-WP(C)/36263/2026	GANESH PRASAD BEHERA VS THE DISTRICT JUDGE, KALAHANDI	UMAKANTA MISHRA VS	// 0 //	
326	D-WP(C)/36264/2026	M.C.OF LANDAILO ROUTRAPUR U.P.SCHOOL, NANDAPUR, CUTTACK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
327	D-WP(C)/36265/2026	PRIYANKA SWAIN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
328	D-WP(C)/36266/2026	DR. DHIRENDRA KUMAR NATH VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //	
329	D-WP(C)/36267/2026	DR. ANUP GOURAV SAHOO	NAVNEET DADHICHI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/36269/2026	M.C. OF DORAD U.P. SCHOOL, DORAD, CUTTACK	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/36271/2026	TIKESWARI MAJHI	AMIYA KUMAR BEHERA	//	
		VS	VS	0	
		MAHANADI COALFIELDS LIMITED (MCL) BURLA, SAMBALPUR		//	
332	D-WP(C)/36273/2026	JHASKETAN KANTA	AMIYA KUMAR BEHERA	//	
		VS	VS	0	
		MAHANADI COALFIELDS LTD.,(MCL), SAMBALPUR		//	
333	D-WP(C)/36274/2026	ANITA BADEK	AMIYA KUMAR BEHERA	//	
		VS	VS	0	
		MAHANADI COALFIELDS LIMITED (MCL), SAMBALPUR		//	
334	D-WP(C)/36276/2026	GOMATI MAJHI	AMIYA KUMAR BEHERA	//	
		VS	VS	0	
		MAHANADI COALFIELDS LTD.(MCL), SAMBALPUR		//	
335	D-WP(C)/36277/2026	DR.ABANIKANT SWAIN	NAVNEET DADHICHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/36278/2026	ASHOK KUMAR SAHOO	DEEPAK KUMAR PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/36279/2026	DINABANDHU BEURA	UMAKANTA MISHRA	//	
		VS	VS	0	
		THE DISTRICT JUDGE, KALAHANDI		//	
338	D-WP(C)/36284/2026	DR.GOBARDHAN PRADHAN	NAVNEET DADHICHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/36285/2026	TRILOCHAN LENKA	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/36286/2026	DR.ROHIT KUMAR PARIDA	ADYASHA KAR	//	
		VS	VS	0	

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341	D-WP(C)/36287/2026	STATE OF ODISHA DR. AMBUJAKSHA BEHERA VS	NAVNEET DADHICHI VS	// // 0	
342	D-WP(C)/36289/2026	STATE OF ODISHA ODISHA COLLEGE OF NURSING, CUTTACK VS	LAXMIKANTA MOHANTY VS	// // 0	
343	D-WP(C)/36290/2026	STATE OF ODISHA DR.ANIL KUMAR SWAIN VS	ADYASHA KAR VS	// // 0	
344	D-WP(C)/36291/2026	STATE OF ODISHA DR. AMARTYA SWAIN VS	NAVNEET DADHICHI VS	// // 0	
345	D-WP(C)/36292/2026	STATE OF ODISHA BISHESWAR DASH VS	VS	// // 0	
346	D-WP(C)/36293/2026	THE DIRECTOR GENERAL OF POLICE, ODISHA, CUTTACK BANAJYOTSNA MISHRA VS	DEEPALI MAHAPATRA VS	// // 0	
347	D-WP(C)/36295/2026	STATE OF ODISHA LALATENDU PRATAP DEO VS	AMITAV TRIPATHY VS	// // 0	
348	D-WP(C)/36296/2026	STATE OF ODISHA DEEPAK KUMAR DASH VS	DEEPALI MAHAPATRA VS	// // 0	
349	D-WP(C)/36297/2026	STATE OF ODISHA RADHA KRISHNA INSTITUTE OF NURSING SCHOOL, KORAPUT VS	KORASWAR MALLIK VS	// // 0	
350	D-WP(C)/36298/2026	STATE OF ODISHA DILLIP KUMAR DASH VS	DEEPALI MAHAPATRA VS	// // 0	
351	D-WP(C)/36299/2026	STATE OF ODISHA SANTOSHINI BHOI VS STATE OF ODISHA	BIPLABA MOHANTY VS	// // 0 //	

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352	D-WP(C)/36301/2026	PRIYANK PRADHAN, KEONJHAR VS SUPERINTENDENT, CENTRAL GST, BARBIL RANGE, KEONJHAR	SUJYOTI KUMAR DAS VS ABHISHEK MOHANTY	// 0 //	
353	D-WP(C)/36302/2026	SOMANATH ROUT VS STATE OF ODISHA	ABHISHEK MOHANTY VS STATE OF ODISHA	// 0 //	
354	D-WP(C)/36303/2026	KUANRI KANTHI PRIMARY FISHERMEN CO-OPERATIVE SOCIETY LTD., BHADRAK VS STATE OF ODISHA	ABHISHEK MOHANTY VS STATE OF ODISHA	// 0 //	
355	D-WP(C)/36304/2026	JUGAL KISHORE MAHANTA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
356	D-WP(C)/36305/2026	PRASANTI MISHRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	AOR20220001616C202600043
357	D-WP(C)/36306/2026	HARI BANDHU SETH VS STATE OF ODISHA	DEEPALI MAHAPATRA VS STATE OF ODISHA	// 0 //	
358	D-WP(C)/36307/2026	BISHNUPRIYA PAL @ PANDA VS THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD, SAMBALPUR	BHABANI SANKAR DAS VS THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD, SAMBALPUR	// 0 //	
359	D-WP(C)/36308/2026	BIKASH KUMAR PANDA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
360	D-WP(C)/36309/2026	MANMOHAN PALLEI VS RESERVE BANK OF INDIA	SOMA PATNAIK VS RESERVE BANK OF INDIA	// 0 //	AOD20260000117C202600051
361	D-WP(C)/36310/2026	SASWATI MISHRA VS SOUMYA RANJAN MOHAPATRA	PRAVAT KUMAR PANDA VS SOUMYA RANJAN MOHAPATRA	// 0 //	
362	D-WP(C)/36311/2026	BIDYUTLATA PATTANAİK VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS STATE OF ODISHA	// 0 //	
363	D-WP(C)/36312/2026	RINABALA MOHANTY	DHANESWAR BEHERA	//	AOD20240000276C202600041

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/36313/2026	CHITTARANJAN PANDA	MALAYA KUMAR MISHRA	//	
		VS	VS	0	
		MANAGING DIRECTOR, ODISHA STATE CO-OPERATIVE BANK LIMITED, BHUBANESWAR		//	
365	D-WP(C)/36315/2026	BHABANI PRASAD SINGH SAMANTA	SASWATI SOUMYA SAHU	//	
		VS	VS	0	
		THE DIRECTOR, CONSOLIDATION, ODISHA, CUTTACK		//	
366	D-WP(C)/36316/2026	SREEDHAR RANJAN DAS	LINGARAJ SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/36317/2026	UNION OF INDIA, NEW DELHI	ABHISHEK MOHANTY	//	
		VS	VS	0	
		BRAJA KISORE MOHANTA		//	
368	D-WP(C)/36319/2026	DEBASISH MOHAPATRA	SATYA SMRUTI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/36320/2026	DR.MANISHA RAY	ADYASHA KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/36321/2026	BASUNDHARA ESTATE DEVELOPERS, BHUBANESWAR	SRINANDAN SRICHANDAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/36324/2026	BASANTA KUMAR BALIARSINGH	UMAKANT SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/36326/2026	DHRUBA CHARAN MALLIK	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/36327/2026	DR.SUBHAM SAHU	ADYASHA KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/36328/2026	SUKANTA KUA	SUNIL KUMAR PANDA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/36329/2026	STATE OF ODISHA AJIT KUMAR NANDA VS GOVERNMENT OF INDIA	SAMEER KUMAR DAS VS	// // 0 //	AOD20240000338C202600116
376	D-WP(C)/36330/2026	PRADIP KUMAR SAHOO VS UNION OF INDIA	DHANESWAR BEHERA VS	// 0 //	AOD20240000276C202600043
377	D-WP(C)/36331/2026	PURNA CHANDRA MOHANTY VS STATE BANK OF INDIA, MUMBAI	JAYDEEP PAL VS	// 0 //	
378	D-WP(C)/36332/2026	SIDHESWAR MISHRA VS STATE OF ODISHA	Sameer Kumar Das VS	// 0 //	AOD20240000338C202600117
379	D-WP(C)/36333/2026	SUBASH CHANDRA MALLIK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	AOD20240000276C202600042
380	D-WP(C)/36334/2026	DURYODHAN MOHANTY VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //	
381	D-WP(C)/36335/2026	JULI SWAIN VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //	
382	D-WP(C)/36337/2026	SAVADALA DHANALAKSHMI VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //	
383	D-WP(C)/36339/2026	UJWAL MOHANTY VS CENTRAL BANK OF INDIA, MUMBAI	JAYDEEP PAL VS	// 0 //	
384	D-WP(C)/36340/2026	RAJENDRA KUMAR SAMARTHA VS THE MOTHER INTEGRAL EDUCATION, BHUBANESWAR	SUKUMAR PANDA VS	// 0 //	
385	D-WP(C)/36341/2026	DR. ANURAG KAIBARTA VS STATE OF ODISHA	ADYASHA KAR VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/36342/2026	VIJAY KUMAR VS UNION OF INDIA	SASWATI MOHAPATRA VS	// 0 //	
387	D-WP(C)/36343/2026	NARASINGH PRASAD PATTANAIK @ NARASINGH PRASAD PATTANAYAK VS STATE BANK OF INDIA, MUMBAI	PRASAD PATTANAYAK VS	// 0 //	
388	D-WP(C)/36344/2026	SUBHENDRA TLAMBA VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //	
389	D-WP(C)/36345/2026	ARABINDA BAG VS UNION OF INDIA	DHANESWAR BEHERA VS	// 0 //	AOD20240000276C202600044
390	D-WP(C)/36346/2026	DR. RITESH MEHER VS STATE OF ODISHA	ADYASHA KAR VS	// 0 //	
391	D-WP(C)/36348/2026	LAXMIDHAR BEHERA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //	
392	D-WP(C)/36349/2026	PRASAD RAO PEDI VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //	
393	D-WP(C)/36350/2026	DR. AKASH BHOI VS STATE OF ODISHA	ADYASHA KAR VS	// 0 //	
394	D-WP(C)/36351/2026	SAROJINI MALLICK VS STATE OF ODISHA	SUKUMAR PANDA VS	// 0 //	
395	D-WP(C)/36353/2026	PRITAM NAIK VS STATE OF ODISHA	RAKESH KUMAR DAS VS	// 0 //	
396	D-WP(C)/36354/2026	THE MANAGER, ROYAL SUNDARAM GENERAL INSURANCE COMPANY LTD., BBSR VS PRATIMA JENA	ROYAL SUNDARAM GENERAL INSURANCE COMPANY LTD., BBSR VS	// 0 //	
397	D-ABLAPL/23584/2026	PRAHLLAD MALIK	SURYAKANTA DASMOHAPATRA	ANANTPUR /191 /2026	AOR20220004152C202600021

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/23585/2026	ANIL KUMAR DAS	UMA SHANKAR PATEL	SUNDARGARH TOWN /225 /2026	AOR20220000263C202600071
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/23589/2026	TITU NAYAK	SUCHIT KUMAR NAYAK	BAMUNIGAM /75 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/23590/2026	AKHU SAHOO @ AKSHYA KUMAR SAHOO	JAYANTA KUMAR PADHI	JODAPADAR /104 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/23594/2026	SUDHANSU KAR	ANUGRAHA NARAYAN SAMANTRAY	DHENKANAL TOWN /492 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/23599/2026	ASUTOSH DIXIT	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/23605/2026	AKSHYA KUMAR ROUL @ AKHAYA ROUL	BIKASH KARNA	JAGATSINGPUR /412 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/23615/2026	SAGAR NAYAK	SAPAN KUMAR LENKA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/23616/2026	LAXMIDHAR HANSDDHA	SAMARENDRA MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/23623/2026	ABHIJIT SAHOO	SRINIBASH SATAPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/23625/2026	MD. WASIM	PRIYA RANJAN SINGH	BARBIL /325 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/23630/2026	RAMACHANDRA PAL @ RAMCHANDRA PAL	SURYAKANTA DWIBEDI	KAMARDA /176 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/23631/2026	STATE OF ODISHA BHAGYA RANJAN PATRA VS	SURYAKANTA DWIBEDI VS	// / /0 ()	
410	D-ABLAPL/23634/2026	STATE OF ODISHA AMIT PATEL VS	DIPANKAR ACHARYA VS	// CAPITAL P.S. /473 /2026 ()	
411	D-ABLAPL/23635/2026	STATE OF ODISHA GANESWAR SAHOO VS	BISHWARANJAN SAHU VS	// JENAPUR /196 /2026 ()	
412	D-ABLAPL/23641/2026	STATE OF ODISHA SUNIA MUNDA VS	DEBASIS MISHRA VS	// BAMBARI /262 /2025 ()	AOR20230001300C202600015
413	D-ABLAPL/23643/2026	STATE OF ODISHA RANJIT PADHAN VS	ASUTOSH TRIPATHY VS	// / / ()	AOR20220001648C202600051
414	D-ABLAPL/23647/2026	STATE OF ODISHA BABULA HARIJAN @ BAGHA VS	DEEPALI MAHAPATRA VS	// JEYPORE MAHILA /95 /2026 ()	
415	D-ABLAPL/23649/2026	STATE OF ODISHA RUKUNI KALO VS	AKSHAYA KUMAR SAHOO VS	// BARKOTE /385 /2024 ()	
416	D-ABLAPL/23652/2026	STATE OF ODISHA BISWAJIT BHOI VS	BISWABHUSAN DAS VS	// JAGATSINGPUR /919 /2024 ()	
417	D-ABLAPL/23656/2026	STATE OF ODISHA JOGENDRA @ JOGESWAR NANDA VS	CHIRANJIB ROUT VS	// TALCHER TOWN /790 /2026 ()	
418	D-ABLAPL/23657/2026	STATE OF ODISHA NIRMAL BEHERA @ CHIKU VS	RAKESH BEHERA VS	// TUMUSINGA /260 /2026 ()	
419	D-ABLAPL/23661/2026	STATE OF ODISHA SANTOSH DANTA VS	ABHISHEK PRADHAN VS	// BINIKA /197 /2026 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/23662/2026	AJAYA KUMAR SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	KANIHA /205 /2026 () //	
421	D-ABLAPL/23663/2026	BIKASH CHANDRA SWAIN VS STATE OF ODISHA	DEBASIS MISHRA VS	MANIABANDHA /33 /2023 () //	AOR20230001300C202600013
422	D-ABLAPL/23664/2026	DAMODAR ROUT VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHURDA MODEL /295 /2026 () //	
423	D-ABLAPL/23668/2026	ASIS KUMAR BEHURA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	SALIPUR /462 /2026 () //	AOD20230000737C202600114
424	D-ABLAPL/23672/2026	KUNTI SUNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH /292 /2025 () //	
425	D-ABLAPL/23674/2026	NILANCHAL RAUT VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	KHALLIKOTE /602 /2026 () //	AOD20240000170C202600011
426	D-ABLAPL/23692/2026	PRABHABATI GOUDA VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	BOLANGIR TOWN /319 /2026 () //	AOD20240000645C202600029
427	D-ABLAPL/23697/2026	RAMESH PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /511 /2026 () //	
428	D-ABLAPL/23707/2026	RANKA CHARTY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	GRAM GANJAM /159 /2026 () //	
429	D-ABLAPL/23709/2026	KRUSHNA CHANDRA RAUT VS STATE OF ODISHA	RAJ KUMAR ROUT VS	BALIANTA P.S. /241 /2026 () //	
430	D-ABLAPL/23712/2026	DUARI PRADHAN VS State Of Odisha	HAREKRUSHNA DASH VS	// () //	AOD20240000001C202600067
431	D-ABLAPL/23716/2026	SAIRAJ BIBI	DIBYA JYOTI SAHOO	GOPALPUR /170 /2026	AOD20240000587C202600141

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
432	D-ABLAPL/23720/2026	VS STATE OF ODISHA PRAFULLA MALIK	VS DIBYA JYOTI SAHOO	() // MAHAKALPARA /193 /2022	AOD20240000587C202600142
433	D-ABLAPL/23722/2026	VS STATE OF ODISHA BICHITRA NAYAK	VS KHAGESWAR BEHERA	() // INFOCITY PS /657 /2026	
434	D-ABLAPL/23729/2026	VS STATE OF ODISHA UMESH CHANDRA JENA	VS NIRANJAN PRASAD PATRA	() // CHAULIAGANJA /344 /2026	
435	D-ABLAPL/23731/2026	VS STATE OF ODISHA JISHNU PRAKASH GHOSE	VS RAMESH CHANDRA SWAIN	() // MARKAT NAGAR /251 /2026	
436	D-ABLAPL/23732/2026	VS STATE OF ODISHA BINOD BIHARI MOHANTY @ BINOD MOHANTY	VS GOVINDA CHANDRA DAS	() // JALESWAR /398 /2026	
437	D-ABLAPL/23734/2026	VS STATE OF ODISHA SIBANI PRADHAN	VS AMLAN SHAKTI PAUL	() // RANPUR /230 /2026	
		VS STATE OF ODISHA	VS	() //	

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MISC CASES FILED on :05/08/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/36338/2026 ADMLS/ /	BOILERMAN LIMITED MP	SOUMYA RANJAN MOHANTY	20/2026
2	D-ADMLS/36338/2026 ADMLS/ /	BOILERMAN LIMITED MP	SOUMYA RANJAN MOHANTY	21/2026
3	D-EXP/4216/2026 EXP/7/2026	KISHORE CHANDRA BEHERA MP	KISHORE KUMAR MISHRA	23/2026
4	D-CMAPL/36235/2026 CMAPL/ /	NARENDRA KUMAR @ NARAHARI SENAPATI MP	ADV.	190/2026
5	D-CMAPL/36235/2026 CMAPL/ /	NARENDRA KUMAR @ NARAHARI SENAPATI MP	ADV.	191/2026
6	D-CMAPL/219/2020 CMAPL/219/2020	RAGHUNATH MAHARANA MP	ADV	192/2026
7	D-JCRLA/86/2022 JCRLA/86/2022	DUKHABANDHU JUANGA MP	M/S.BHAKTISUDHA SAHOO	195/2026
8	D-JCRLA/136/2023 JCRLA/136/2023	SANKARSANA BEHERA MP	ADV.	196/2026
9	D-JCRLA/53/2014 JCRLA/53/2014	ANANTA NAHAK MP	ADV	197/2026
10	D-JCRLA/31772/2024 JCRLA/167/2024	HEMANTA MALLICK@PABAN MP	ADV.	198/2026
11	D-JCRLA/6124/2024 JCRLA/28/2024	BALIA @ BALARAM SAHU MP	MS. BINAPANI TRIPATHY (AMICUS CURIAE)	199/2026
12	D-CRLMP/23706/2026 CRLMP/ /	SURESH @ SURENDRA MALIK MP	ARIJEET MISHRA	221/2026
13	D-CRLMP/23705/2026 CRLMP/ /	ODISHA FOCUS PRIVATE LIMITED MP	BIBHUTI BHUSAN CHOUDHURY	222/2026
14	D-CRLMP/23715/2026 CRLMP/ /	BINAPANI DASH MP	SAMVIT MOHANTY	223/2026
15	D-TRP(C)/36168/2026 TRP(C)/ /	APARAJITA PARIDA MP	BHAWANI SANKAR PANIGRAHI	256/2026
16	D-TRP(C)/36322/2026 TRP(C)/ /	NAVYA NAYAK MP	LAXMAN PRADHAN	257/2026
17	D-TRP(C)/36347/2026 TRP(C)/ /	SARMILA KAR MP	MANMAYA KUMAR DASH	258/2026
18	D-LAA/36121/2026 LAA/ /	LAZO OF KHURDHA ROAD BALANGIR NEDEBASH TRINA PROJECT MP	BOUDH	323/2026
19	D-LAA/36121/2026 LAA/ /	LAZO OF KHURDHA ROAD BALANGIR NEDEBASH TRINA PROJECT MP	BOUDH	324/2026
20	D-LAA/36121/2026 LAA/ /	LAZO OF KHURDHA ROAD BALANGIR NEDEBASH TRINA PROJECT MP	BOUDH	325/2026
21	D-LAA/36124/2026 LAA/ /	LAZO OF KHURDHA ROAD BALANGIR NEDEBASH TRINA PROJECT MP	BOUDH	326/2026
22	D-LAA/36124/2026 LAA/ /	LAZO OF KHURDHA ROAD BALANGIR NEDEBASH TRINA PROJECT MP	BOUDH	327/2026
23	D-LAA/36124/2026 LAA/ /	LAZO OF KHURDHA ROAD BALANGIR NEDEBASH TRINA PROJECT MP	BOUDH	328/2026
24	D-LAA/36146/2026 LAA/ /	LAZO OF KHURDA ROAD BALANGIR NEWSBARAMBHU KMS PROJECT MP	BOUDH	329/2026
25	D-LAA/36146/2026 LAA/ /	LAZO OF KHURDA ROAD BALANGIR NEWSBARAMBHU KMS PROJECT MP	BOUDH	330/2026
26	D-LAA/36146/2026	LAZO OF KHURDA ROAD BALANGIR NEWSBARAMBHU KMS PROJECT	BOUDH	

	LAA/ /	MP		331/2026
27	D-LAA/36155/2026	LAZO OF KHURDHA ROAD BALANGIR NEW DEBASHIS INKIPROJECT, G.O. BOUDH		
	LAA/ /	MP		332/2026
28	D-LAA/36155/2026	LAZO OF KHURDHA ROAD BALANGIR NEW DEBASHIS INKIPROJECT, G.O. BOUDH		
	LAA/ /	MP		333/2026
29	D-LAA/36155/2026	LAZO OF KHURDHA ROAD BALANGIR NEW DEBASHIS INKIPROJECT, G.O. BOUDH		
	LAA/ /	MP		334/2026
30	D-LAA/36237/2026	LAND ACQUISITION ZONE OFFICER NEW DEBASHIS INKIPROJECT, G.O. BOUDH		
	LAA/ /	MP		335/2026
31	D-LAA/36237/2026	LAND ACQUISITION ZONE OFFICER NEW DEBASHIS INKIPROJECT, G.O. BOUDH		
	LAA/ /	MP		336/2026
32	D-LAA/36237/2026	LAND ACQUISITION ZONE OFFICER NEW DEBASHIS INKIPROJECT, G.O. BOUDH		
	LAA/ /	MP		337/2026
33	D-LAA/36281/2026	LAZO OF KHURDA ROAD BALANGIR NEW DEBASHIS INKIPROJECT, G.O. BOUDH		
	LAA/ /	MP		338/2026
34	D-LAA/36281/2026	LAZO OF KHURDA ROAD BALANGIR NEW DEBASHIS INKIPROJECT, G.O. BOUDH		
	LAA/ /	MP		339/2026
35	D-RPFAM/36220/2026	RAKESH KUMAR SETHI	AMITAV TRIPATHY	
	RPFAM/ /	MP		339/2026
36	D-LAA/36281/2026	LAZO OF KHURDA ROAD BALANGIR NEW DEBASHIS INKIPROJECT, G.O. BOUDH		
	LAA/ /	MP		340/2026
37	D-RPFAM/36325/2026	SARBESWAR KHANDAYATARAY	ACHYUTANANDA PATTANAIK	
	RPFAM/ /	MP		340/2026
38	D-RPFAM/36325/2026	SARBESWAR KHANDAYATARAY	ACHYUTANANDA PATTANAIK	
	RPFAM/ /	MP		341/2026
39	D-RVWPET/36318/2026	TIRTHA KARNA	RANENDRA PRATAP ROUT	
	RVWPET/ /	MP		384/2026
40	D-RVWPET/36318/2026	TIRTHA KARNA	RANENDRA PRATAP ROUT	
	RVWPET/ /	MP		385/2026
41	D-MATA/35324/2026	SIBANANDA SAHU	ASHOK KUMAR BEHERA	
	MATA/ /	MP		428/2026
42	D-MATA/35324/2026	SIBANANDA SAHU	ASHOK KUMAR BEHERA	
	MATA/ /	MP		429/2026
43	D-CONTC/53372/2025	PRAMOD KUMAR SAHOO		
	CONTC/35/2026	MP		520/2026
44	D-BLAPL/19654/2026	PRAFULLA KARNA @ PRAFULLA LOHA @ TUSAR	KANTI PRAHARAJ	
	BLAPL/6770/2026	MP		577/2026
45	D-BLAPL/9461/2026	BASUDEV PATRA	PANCHANAN PANIGRAHI	
	BLAPL/3123/2026	MP		578/2026
46	D-BLAPL/22026/2026	CHANDRASEKHAR SINGH @ TENGNU	CHITTA RANJAN MISHRA	
	BLAPL/7706/2026	MP		579/2026
47	D-BLAPL/3756/2022	NIBASI @ KALPANA PRADHAN @ RAUL		
	BLAPL/3756/2022	MP		580/2026
48	D-CRLREV/9850/2026	PRAVANJAN BEURA	SUJATA JENA, (SR.ADV.)	
	CRLREV/257/2026	MP		865/2026
49	D-CRLREV/23588/2026	DILLIP KUJUR	KULDEEP MOHANTY	
	CRLREV/ /	MP		866/2026
50	D-CRLREV/23592/2026	BADAL RANJAN MOHAPATRA	ACHYUTANANDA PATTANAIK	
	CRLREV/ /	MP		867/2026
51	D-CRLREV/23607/2026	SATYENDRA BEHERA	BIBHUTI BHUSAN PANDA	
	CRLREV/ /	MP		868/2026
52	D-CRLREV/23613/2026	SATYA MALLIK @ SATYABRAT MALLIK	AMITAV TRIPATHY	
	CRLREV/ /	MP		869/2026
53	D-CRLREV/10276/2026	ADITYA KUMAR SAMANTARAY	HRUDANANDA MOHAPATRA	
	CRLREV/341/2026	MP		870/2026
54	D-CRLREV/23648/2026	JAVED AKTAR	KARUNAKAR GAYA	
	CRLREV/ /	MP		871/2026
55	D-CRLREV/23654/2026	BIPIN BIHARI SAHOO	ALOK KUMAR DAS	
	CRLREV/ /	MP		872/2026
56	D-CRLREV/23655/2026	DILLIP KUMAR NAYAK	DEVASHIS PANDA	
	CRLREV/ /	MP		873/2026
57	D-RSA/25817/2026	NISHAMANI GOUDA	MAHESWAR MOHANTY	
	RSA/309/2026	MP		1115/2026

58	D-RSA/36178/2026 RSA/ /	KAMALA PATEL MP	SOUMYA MISHRA	1116/2026
59	D-RSA/36252/2026 RSA/ /	BHAGABAN JENA MP	SONALI PANDA	1117/2026
60	D-RSA/36252/2026 RSA/ /	BHAGABAN JENA MP	SONALI PANDA	1118/2026
61	D-RSA/15698/2024 RSA/89/2024	PRADIP SAMAL @ HULA SAMAL MP	MALAYA KUMAR MISHRA	1119/2026
62	D-RSA/15698/2024 RSA/89/2024	PRADIP SAMAL @ HULA SAMAL MP	MALAYA KUMAR MISHRA	1120/2026
63	D-RSA/15698/2024 RSA/89/2024	PRADIP SAMAL @ HULA SAMAL MP	MALAYA KUMAR MISHRA	1121/2026
64	D-RSA/15701/2024 RSA/144/2024	PRADIP SAMAL @ HULA SAMAL MP	MALAYA KUMAR MISHRA	1122/2026
65	D-RSA/15701/2024 RSA/144/2024	PRADIP SAMAL @ HULA SAMAL MP	MALAYA KUMAR MISHRA	1123/2026
66	D-RSA/15701/2024 RSA/144/2024	PRADIP SAMAL @ HULA SAMAL MP	MALAYA KUMAR MISHRA	1124/2026
67	D-FAO/544/2020 FAO/544/2020	BABITA DEVI MP		1196/2026
68	D-CMP/36077/2026 CMP/ /	SANJAY KUMAR PRADHAN MP	SAMBEET PATTANAYAK	1430/2026
69	D-ABLAPL/17114/2026 ABLAPL/6692/2026	SANTANU BALABANTARAY @ ANUJ BALABANTARAY MP		1431/2026
70	D-CMP/36164/2026 CMP/ /	JAJATI KESHARI NAYAK MP	TUSAR KUMAR MISHRA	1431/2026
71	D-CMP/36164/2026 CMP/ /	JAJATI KESHARI NAYAK MP	TUSAR KUMAR MISHRA	1432/2026
72	D-ABLAPL/16762/2026 ABLAPL/6720/2026	KALIKA SWAIN @ MANORAMA PRADHAN MP		1432/2026
73	D-ABLAPL/6365/2020 ABLAPL/6365/2020	SUBASH SAHU MP	ASUTOSH TRIPATHY	1433/2026
74	D-CMP/40888/2025 CMP/1601/2025	AJAY PARIDA MP	AKSHAYA KUMAR SAHOO, P.K.SATAPATHY,K.BEHERA,A.BEHERA,M	1433/2026
75	D-ABLAPL/23707/2026 ABLAPL/ /	RANKA CHARTY MP	SANJIB KUMAR BHANJADEO	1434/2026
76	D-CMP/49749/2025 CMP/1939/2025	BARSA BAISALI MP	PRASANTA KUMAR SATAPATHY	1434/2026
77	D-ABLAPL/18191/2026 ABLAPL/7236/2026	MANOJ KUMAR DEBATA MP		1435/2026
78	D-CMP/13091/2026 CMP/557/2026	ASHOK KUMAR KHUNTIA MP	AMIT PRASAD BOSE	1435/2026
79	D-CMP/36323/2026 CMP/ /	SITANATHA MOHANTA MP	SUKANTA KUMAR NAYAK	1436/2026
80	D-MACA/34806/2026 MACA/ /	M/S. NATIONAL INSURANCE CO. LTD., CUMMAYAN MP	ANAND KIDHI MISHRA	1756/2026
81	D-MACA/31446/2026 MACA/ /	UNITED INDIA INSURANCE CO. LTD., (T.P. SUBBACUSTANTH MP	SUBBACUSTANTH	1757/2026
82	D-MACA/36103/2026 MACA/ /	JYOTSNAMAYEE SAMAL MP	BIRANCHI NARAYAN RATH	1758/2026
83	D-MACA/36153/2026 MACA/ /	MANAGER (LEGAL), IFFCO TOKIO GENERAL INSURANCE CO. LTD. MP	PRASANTA KUMAR MAHAJHUBANESWAR	1759/2026
84	D-MACA/36243/2026 MACA/ /	THE LEGAL MANAGER, M/S. TATA AIG GENERAL INSURANCE CO. LTD. MP	PRASANTA KUMAR MAHAJHUBANESWAR	1760/2026
85	D-MACA/36243/2026 MACA/ /	THE LEGAL MANAGER, M/S. TATA AIG GENERAL INSURANCE CO. LTD. MP	PRASANTA KUMAR MAHAJHUBANESWAR	1761/2026
86	D-MACA/36272/2026 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., ANAND MP	ANANDHIMBALA PATI	1762/2026
87	D-MACA/26611/2026 MACA/ /	KOTAK MAHINDRA GENERAL INSURANCE CO. LTD., KOLKATA MP	KOTAK MAHINDRA GENERAL INSURANCE CO. LTD., KOLKATA	1763/2026
88	D-CRLA/9867/2024 CRLA/353/2024	DASARATHI GAMANGO MP	SUCHIT KUMAR NAYAK	1994/2026
89	D-CRLA/953/2023	RABI @ RABINDRA MOHANTY	JAYANTA KUMAR PADHI	

	CRLA/953/2023	MP		1995/2026
90	D-CRLA/707/2016	KAILASH CHANDRA ROUTRAY	M/S.SANTANU KU.SARANGI	
	CRLA/707/2016	MP		1996/2026
91	D-CRLA/707/2016	KAILASH CHANDRA ROUTRAY	M/S.SANTANU KU.SARANGI	
	CRLA/707/2016	MP		1997/2026
92	D-CRLA/707/2016	KAILASH CHANDRA ROUTRAY	M/S.SANTANU KU.SARANGI	
	CRLA/707/2016	MP		1998/2026
93	D-CRLA/697/2022	BULU@DIBYARANJAN BARIK	RAJESH KUMAR MAHAPATRA	
	CRLA/697/2022	MP		1999/2026
94	D-CRLA/498/2010	PRASANNA DALAI@PAPUN	M/S.ASHOK KUMAR SWAIN, M/S.KSHIROD KUMAR ROUT, S.K.ROUT,	
	CRLA/498/2010	MP		2000/2026
95	D-CRLA/23633/2026	LOKANATH NAYAK	RADHARAMAN DAS NAYAK	
	CRLA/ /	MP		2001/2026
96	D-CRLA/4525/2025	CHINMAYA SUNA	TUSARKANTI PRAHARAJ	
	CRLA/350/2025	MP		2002/2026
97	D-CRLA/23633/2026	LOKANATH NAYAK	RADHARAMAN DAS NAYAK	
	CRLA/ /	MP		2003/2026
98	D-CRLA/23633/2026	LOKANATH NAYAK	RADHARAMAN DAS NAYAK	
	CRLA/ /	MP		2004/2026
99	D-CRLA/9130/2026	KALPATARU NAYAK	PRAKASH CHANDRA DASH	
	CRLA/334/2026	MP		2005/2026
100	D-CRLA/23658/2026	PRAMILA BISWAL	RAMDAS ACHARY	
	CRLA/ /	MP		2006/2026
101	D-CRLA/23658/2026	PRAMILA BISWAL	RAMDAS ACHARY	
	CRLA/ /	MP		2007/2026
102	D-CRLA/23665/2026	CHANDASEKHAR BAL	MANAS KUMAR CHAND	
	CRLA/ /	MP		2008/2026
103	D-CRLA/23671/2026	OMM PRAKASH MOHAPATRA	AMITAV TRIPATHY	
	CRLA/ /	MP		2009/2026
104	D-CRLA/23671/2026	OMM PRAKASH MOHAPATRA	AMITAV TRIPATHY	
	CRLA/ /	MP		2010/2026
105	D-CRLA/23676/2026	RIBU PANI	PRAVASH CHANDRA JENA	
	CRLA/ /	MP		2011/2026
106	D-CRLA/23676/2026	RIBU PANI	PRAVASH CHANDRA JENA	
	CRLA/ /	MP		2012/2026
107	D-CRLA/387/2019	KALIA NAIK	(M/S.SRIKANTA KU NATH, NEELAKANTHA PANDA)	
	CRLA/387/2019	MP		2013/2026
108	D-CRLA/9132/2026	RUDRA JENA	BISHNU PRASAD PRADHAN	
	CRLA/338/2026	MP		2014/2026
109	D-CRLA/9132/2026	RUDRA JENA	BISHNU PRASAD PRADHAN	
	CRLA/338/2026	MP		2015/2026
110	D-CRLA/9132/2026	RUDRA JENA	BISHNU PRASAD PRADHAN	
	CRLA/338/2026	MP		2016/2026
111	D-CRLMC/23600/2026	JANARDAN GOUDA	PRATYUSHA NAIDU	
	CRLMC/ /	MP		2030/2026
112	D-CRLMC/23600/2026	JANARDAN GOUDA	PRATYUSHA NAIDU	
	CRLMC/ /	MP		2031/2026
113	D-CRLMC/23591/2026	GADADHAR SUBUDHI	SRINIVAS MOHANTY	
	CRLMC/ /	MP		2032/2026
114	D-CRLMC/23604/2026	D.SURENDRA PATRA	SUNIL KUMAR PALAI	
	CRLMC/ /	MP		2033/2026
115	D-CRLMC/22882/2025	PRAFULLA KUMAR DALAI	BRAHMANANDA TRIPATHY	
	CRLMC/2980/2025	MP		2034/2026
116	D-CRLMC/23624/2026	BHADRAKALI FOODS PVT.LTD.	GYANALOKA MOHANTY	
	CRLMC/ /	MP		2035/2026
117	D-CRLMC/23626/2026	MANAS RANJAN RATH	BHAWANI SANKAR PANIGRAHI	
	CRLMC/ /	MP		2036/2026
118	D-CRLMC/23534/2026	RANJIT KUMAR HANTAL@RANJIT HANTAL	ANUR KUMAR SAHAL	
	CRLMC/2654/2026	MP		2037/2026
119	D-CRLMC/19034/2026	DURGA PRASAD SINGH	PRASANTA KUMAR SAHOO	
	CRLMC/2095/2026	MP		2038/2026
120	D-CRLMC/29284/2025	SK. MONTU HOQUE	AKSHAYA KUMAR SAHOO	
	CRLMC/3950/2025	MP		2039/2026

121	D-CRLMC/828/2023 CRLMC/828/2023	MIR MUZIB BAKSH MP	DIPANKAR ACHARYA	2040/2026
122	D-CRLMC/829/2023 CRLMC/829/2023	MIR KHADIM BAKSH MP	DIPANKAR ACHARYA	2041/2026
123	D-CRLMC/23683/2026 CRLMC/ /	SOUMYA RANJAN SAHOO MP	PRAVU PITYARTHI KUMAR PANDIT	2042/2026
124	D-CRLMC/23687/2026 CRLMC/ /	NALINI KUMAR BHUYAN MP	PRAVASH CHANDRA JENA	2043/2026
125	D-CRLMC/23698/2026 CRLMC/ /	CHANDAN BISOI MP	BHARAT BHUSAN ROUTRAY	2044/2026
126	D-CRLMC/23703/2026 CRLMC/ /	DR. SAROJ KUMAR SAHOO MP	SUCHETA GUMANSINGH	2045/2026
127	D-CRLMC/23710/2026 CRLMC/ /	MOTILAL SAMAL MP	SANDIPAN MISHRA	2046/2026
128	D-CRLMC/23713/2026 CRLMC/ /	AMIYA KUMAR MOHANTY MP	SITIKANT MISHRA	2047/2026
129	D-CRLMC/23719/2026 CRLMC/ /	LABANGALATA SAHU MP	JITENDRA SAMANTARAY	2048/2026
130	D-CRLMC/23739/2026 CRLMC/ /	RAMESH CHANDRA @ CHHOTU SINGH @ MP	RAMESH KUMAR RAGADA	2049/2026
131	D-WA/2590/2023 WA/2590/2023	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2543/2026
132	D-WA/36083/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS, AGA	2544/2026
133	D-WA/36083/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS, AGA	2545/2026
134	D-WA/35971/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,AGA	2546/2026
135	D-WA/35971/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,AGA	2547/2026
136	D-WA/35973/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS, AGA	2548/2026
137	D-WA/35973/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS, AGA	2549/2026
138	D-WA/35975/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS, AGA	2550/2026
139	D-WA/35975/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS, AGA	2551/2026
140	D-WA/36246/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2552/2026
141	D-WA/36246/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2553/2026
142	D-WA/17767/2026 WA/ /	PRADEEP KUMAR GHOSE MP	DR. JITENDRA KUMAR LENKA	2554/2026
143	D-WA/36283/2026 WA/ /	CRPF EMPLOYEES EDUCATIONAL SOCIETY, MP	ANESH KUMAR MAHAPATRA,SR. PANEL COUNSEL	2555/2026
144	D-WA/36283/2026 WA/ /	CRPF EMPLOYEES EDUCATIONAL SOCIETY, MP	ANESH KUMAR MAHAPATRA,SR. PANEL COUNSEL	2556/2026
145	D-WP(C)/36084/2026 WP(C)/25009/2026	SANDIPANA MISHRA MP	SUBHADUTTA ROUTRAY	14695/2026
146	D-WP(C)/36085/2026 WP(C)/25007/2026	DR.ARJUNA KUMAR SAHU MP	SUBHADUTTA ROUTRAY	14696/2026
147	D-WP(C)/36086/2026 WP(C)/25005/2026	DIGIMANI SOREN MP	SUBHADUTTA ROUTRAY	14697/2026
148	D-WP(C)/36087/2026 WP(C)/ /	DR.MANOJ KUMAR MEHER MP	SUBHADUTTA ROUTRAY	14698/2026
149	D-WP(C)/36088/2026 WP(C)/ /	SUBASH CHANDRA KHUNTIA MP	SUBHADUTTA ROUTRAY	14699/2026
150	D-WP(C)/36089/2026 WP(C)/25010/2026	UJWAL KUMAR SARANGI MP	SUBHADUTTA ROUTRAY	14700/2026
151	D-WP(C)/36090/2026 WP(C)/24996/2026	DAMAYANTI BEHERA MP	SUBHADUTTA ROUTRAY	14701/2026
152	D-WP(C)/28581/2026	BIRENDRA NAIK	KANANBALA ROY CHOUDHURY	

	WP(C)/19761/2026	MP		14702/2026
153	D-WP(C)/35302/2022	RAGHUNATH ACHARYA		
	WP(C)/35302/2022	MP		14703/2026
154	D-WP(C)/2572/2022	RAGHUNATH ACHARYA		
	WP(C)/2572/2022	MP		14704/2026
155	D-WP(C)/35302/2022	RAGHUNATH ACHARYA		
	WP(C)/35302/2022	MP		14705/2026
156	D-WP(C)/27966/2019	M/S.AUTOMOTIVES(INDIA) PVT.LTD.	SURYA PRASAD MISHRA (SR. ADV.), M/S.SOUMYA MISHRA	
	WP(C)/27966/2019	MP		14706/2026
157	D-WP(C)/29991/2026	EXECUTIVE SECURITY SERVICE PVT. LTD.	ADITHYAN MISHRA	
	WP(C)/20719/2026	MP		14707/2026
158	D-WP(C)/29991/2026	EXECUTIVE SECURITY SERVICE PVT. LTD.	ADITHYAN MISHRA	
	WP(C)/20719/2026	MP		14708/2026
159	D-WP(C)/36094/2026	AKSHYA BARIK @ AKSHYA KUMAR BARIK	AKSHYANGSHU SEKHAR NANDY	
	WP(C)/ /	MP		14709/2026
160	D-WP(C)/36096/2026	BULU SAHOO	SAIBRATA RATH	
	WP(C)/ /	MP		14710/2026
161	D-WP(C)/36098/2026	AJIT KUMAR SAHOO	SAIBRATA RATH	
	WP(C)/ /	MP		14711/2026
162	D-WP(C)/36099/2026	PRASANTA PADHAN	SAIBRATA RATH	
	WP(C)/ /	MP		14712/2026
163	D-WP(C)/36100/2026	BIBEKANANDA RANA	MANORANJAN MISHRA	
	WP(C)/24998/2026	MP		14713/2026
164	D-WP(C)/36095/2026	M/S D COIL PETRO SERVICES PRIVATE LIMITED	MANABALA ROY CHOUDHURY	
	WP(C)/ /	MP		14714/2026
165	D-WP(C)/18260/2025	BINITA SAHOO	MANOJ PANIGRAHI	
	WP(C)/12461/2025	MP		14715/2026
166	D-WP(C)/53244/2025	DR.BILKESH PARVEEN	DR. BINODA KUMAR MISHRA	
	WP(C)/36630/2025	MP		14716/2026
167	D-WP(C)/30588/2021	BHAGABAN BAISHAKH	AMAR KUMAR MOHANTY	
	WP(C)/30588/2021	MP		14717/2026
168	D-WP(C)/6616/2024	PRAKASH MAHAKUD		
	WP(C)/4108/2024	MP		14718/2026
169	D-WP(C)/29929/2023	SRINIBAS PUROHIT		
	WP(C)/29929/2023	MP		14719/2026
170	D-WP(C)/36117/2026	BIKRAM KUMAR BEHERA		
	WP(C)/ /	MP		14720/2026
171	D-WP(C)/36132/2026	MULLI GYANI	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		14721/2026
172	D-WP(C)/36133/2026	ANIL KUMAR MAHARANA	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		14722/2026
173	D-WP(C)/36135/2026	AMIT BARAN NAYAK	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		14723/2026
174	D-WP(C)/13224/2026	BHAVESH KUMAR JAIN		
	WP(C)/11887/2026	MP		14724/2026
175	D-WP(C)/36136/2026	PUSPANJALI MISHRA	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		14725/2026
176	D-WP(C)/36138/2026	PABITRA JENA	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		14726/2026
177	D-WP(C)/36139/2026	SASMITA MAHANA	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		14727/2026
178	D-WP(C)/36140/2026	RASMITA BISWAL	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		14728/2026
179	D-WP(C)/36142/2026	PRASANT KUMAR MALLIK	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		14729/2026
180	D-WP(C)/48782/2025	BHASKAR PANIGRAHI	PRATIK DASH	
	WP(C)/35554/2025	MP		14730/2026
181	D-WP(C)/17035/2021	GOVINDA CH. BURUDA	PRATIK DASH	
	WP(C)/17035/2021	MP		14731/2026
182	D-WP(C)/36149/2026	DEBASHIS DAS	SOURAV SUMAN BHUYAN	
	WP(C)/25002/2026	MP		14732/2026
183	D-WP(C)/36154/2026	SATYABRATA RAY	AMIT PATTNAIK	
	WP(C)/ /	MP		14733/2026

184	D-WP(C)/36156/2026 WP(C)/ /	SARATA CHANDRA BEHERA MP	SHASHI BHUSAN JENA	14734/2026
185	D-WP(C)/17740/2025 WP(C)/13282/2025	CHITTARANJAN PARIDA MP	NITYABRATA BEHURIA	14735/2026
186	D-WP(C)/36159/2026 WP(C)/ /	BISWANATH PANDA MP	DR. JITENDRA KUMAR LENKA	14736/2026
187	D-WP(C)/22992/2026 WP(C)/16291/2026	ABHAY SAMAL MP		14737/2026
188	D-WP(C)/36161/2026 WP(C)/ /	ANDHAVARAPU PRASAD RAO MP	LOKESH GOURAV MOHARANA	14738/2026
189	D-WP(C)/22994/2026 WP(C)/16296/2026	SITARANI BEHERA MP		14739/2026
190	D-WP(C)/22942/2026 WP(C)/17343/2026	DURLLAVA SAHOO MP		14740/2026
191	D-WP(C)/22987/2026 WP(C)/16434/2026	KUBER NAYAK MP		14741/2026
192	D-WP(C)/22948/2026 WP(C)/16454/2026	TULASI BEHERA MP		14742/2026
193	D-WP(C)/22980/2026 WP(C)/16474/2026	BABITA PALLAI MP		14743/2026
194	D-WP(C)/22951/2026 WP(C)/16576/2026	ESITA JHUNJHUNWALA MP		14744/2026
195	D-WP(C)/22984/2026 WP(C)/16614/2026	ABHIMANYU DAS MP		14745/2026
196	D-WP(C)/36160/2026 WP(C)/ /	VISHAL AGRAWAL MP	SUBHAM AGRAWAL	14746/2026
197	D-WP(C)/36179/2026 WP(C)/ /	SARALA NAYAK MP	DEEPALI MAHAPATRA	14747/2026
198	D-WP(C)/13059/2026 WP(C)/13867/2026	SAKUNTALA DEVI MP	SUBRAT KUMAR NAYAK	14748/2026
199	D-WP(C)/31725/2026 WP(C)/21938/2026	RATNAKAR BISWAL MP		14749/2026
200	D-WP(C)/30224/2025 WP(C)/21422/2025	M/S TRILOK INDUSTRIES, SUNDARGARH PABITRA KUMAR NAYAK MP		14750/2026
201	D-WP(C)/36191/2026 WP(C)/ /	M/S.SARADA PRASAD MISHRA, BHUBANESWAR MP	AMIT KUMAR ROY	14751/2026
202	D-WP(C)/29041/2026 WP(C)/20944/2026	KUNTALA MINZ @ KISAN MP		14752/2026
203	D-WP(C)/49066/2025 WP(C)/34310/2025	SRIYASMITA ROUT MP	Dayanada Mohapatra (Sn. Adv.)GYANA RANJAN MAHAPATRA	14753/2026
204	D-WP(C)/36187/2026 WP(C)/ /	JITENDRA KUMAR PANDA MP	NIRMAL RANJAN ROUTRAY	14754/2026
205	D-WP(C)/36203/2026 WP(C)/ /	RAM AWATAR AGARWAL MP	ANAM CHARAN PANDA	14755/2026
206	D-WP(C)/33623/2026 WP(C)/23302/2026	ABHISHEK ADD AGENCY, CUTTACK MP	SWAYAMJIT ROUT	14756/2026
207	D-WP(C)/29130/2026 WP(C)/20474/2026	M/S HOTEL MOTI PRIVATE LIMITED MP	BAIBASWATA PANIGRAHI	14757/2026
208	D-WP(C)/36189/2026 WP(C)/ /	BARADA PRASAD ROUTRAY MP	NIRMAL RANJAN ROUTRAY	14758/2026
209	D-WP(C)/36206/2026 WP(C)/ /	AKASH PATTNAIK MP	SAROJ KUMAR DASH	14759/2026
210	D-WP(C)/36192/2026 WP(C)/ /	PRAMODA KUMAR BARAL MP	DURGESH NARAYAN RATH	14760/2026
211	D-WP(C)/36210/2026 WP(C)/ /	JNANA RANJAN SAHOO MP	SAIBRATA RATH	14761/2026
212	D-WP(C)/33482/2026 WP(C)/23347/2026	ODIGYN IVF CENTRE PRIVATE LTD., BHUBANESWAR MP	BANSHMAN RAY	14762/2026
213	D-WP(C)/14927/2026 WP(C)/11401/2026	M/S JUDHISTIR SAMANTRA, GANJAM MP	ANUP NARAYAN MOHANTY	14763/2026
214	D-WP(C)/36213/2026 WP(C)/ /	MANAS RANJAN PRADHAN MP	SAIBRATA RATH	14764/2026
215	D-WP(C)/36212/2026	DEBARANJAN PARICHHA	AMIT KUMAR SAA	

	WP(C)/ /	MP		14765/2026
216	D-WP(C)/20054/2026	SURYA NARAYAN MOHAPATRA	SAROJANANDA MISHRA	
	WP(C)/16426/2026	MP		14766/2026
217	D-WP(C)/36214/2026	HIMANSU KUMAR DAS	DEEPAK KUMAR PANDA	
	WP(C)/ /	MP		14767/2026
218	D-WP(C)/36217/2026	DR.RUDRAPRASAD GOUDA	NAVNEET DADHICHI	
	WP(C)/ /	MP		14768/2026
219	D-WP(C)/36218/2026	DR.DIVYAJYOTI BAL	ADYASHA KAR	
	WP(C)/ /	MP		14769/2026
220	D-WP(C)/36225/2026	DR.JYOTI RANJAN SAHU	ADYASHA KAR	
	WP(C)/ /	MP		14770/2026
221	D-WP(C)/36229/2026	DR.AJIT MEHER	ADYASHA KAR	
	WP(C)/ /	MP		14771/2026
222	D-WP(C)/36226/2026	RAHUL SAHOO	SAIBRATA RATH	
	WP(C)/ /	MP		14772/2026
223	D-WP(C)/36232/2026	DR.ABINASH SAHU	ADYASHA KAR	
	WP(C)/ /	MP		14773/2026
224	D-WP(C)/36233/2026	NOORJAHAN KHATUN	SUNIL KUMAR PANDA	
	WP(C)/ /	MP		14774/2026
225	D-WP(C)/36219/2026	HAZRA MALKEEN	DHANANJAYA MUND	
	WP(C)/ /	MP		14775/2026
226	D-WP(C)/36240/2026	KAINTARA PRIMARY AGRICULTURAL CO-OPERATIVE SOCIETY (PACS), KAINARA, SUBARNAPUR	CHHISANUWASOMI MISHRA	
	WP(C)/ /	MP		14776/2026
227	D-WP(C)/36241/2026	LIPU SAHU	SAIBRATA RATH	
	WP(C)/ /	MP		14777/2026
228	D-WP(C)/36242/2026	DEEPAK KUMAR JENA	ARPIT SIKDAR	
	WP(C)/ /	MP		14778/2026
229	D-WP(C)/36247/2026	BISWANATH BEHERA	PRITAM KUMAR MOHANTY	
	WP(C)/ /	MP		14779/2026
230	D-WP(C)/36255/2026	DR.ALOK KUMAR MEHER	ADYASHA KAR	
	WP(C)/ /	MP		14780/2026
231	D-WP(C)/36256/2026	DR. NITYANANDA MAHALIK	NAVNEET DADHICHI	
	WP(C)/ /	MP		14781/2026
232	D-WP(C)/36257/2026	SARAT KUMAR BISWAL @ PRADHAN	SUDHANSU SEKHAR JENA	
	WP(C)/ /	MP		14782/2026
233	D-WP(C)/36258/2026	SUDARSAN CHHATRIA	UMAKANTA MISHRA	
	WP(C)/ /	MP		14783/2026
234	D-WP(C)/36224/2026	SAROJ KUMAR RATH	RANJAN KUMAR ROUT	
	WP(C)/ /	MP		14784/2026
235	D-WP(C)/36260/2026	DR. SUDHAMAYEE MEHER	NAVNEET DADHICHI	
	WP(C)/ /	MP		14785/2026
236	D-WP(C)/11733/2026	PRAHALLAD SAHOO	KABIRAJ SAHOO	
	WP(C)/10440/2026	MP		14786/2026
237	D-WP(C)/36262/2026	KOINO KIMBAKA	SANTOSH KUMAR DASH	
	WP(C)/ /	MP		14787/2026
238	D-WP(C)/36266/2026	DR. DHIRENDRA KUMAR NATH	NAVNEET DADHICHI	
	WP(C)/ /	MP		14788/2026
239	D-WP(C)/36267/2026	DR. ANUP GOURAV SAHOO	NAVNEET DADHICHI	
	WP(C)/ /	MP		14789/2026
240	D-WP(C)/14061/2026	BHARAT CHARAN BEHERA	DEBASNAN DAS, AJAYA KUMAR TRIPATHY	
	WP(C)/11323/2026	MP		14790/2026
241	D-WP(C)/32387/2026	ARABINDA PANDA	RAMESH AGARWAL	
	WP(C)/24213/2026	MP		14791/2026
242	D-WP(C)/34100/2026	BIRAT CHANDRA DAGARA	SUDARSHAN NANDA	
	WP(C)/23680/2026	MP		14792/2026
243	D-WP(C)/36277/2026	DR.ABANIKANT SWAIN	NAVNEET DADHICHI	
	WP(C)/ /	MP		14793/2026
244	D-WP(C)/8276/2026	URMILA BHUYAN	PRADIPTA KISHORE BHUYAN	
	WP(C)/10642/2026	MP		14794/2026
245	D-WP(C)/36284/2026	DR.GOBARDHAN PRADHAN	NAVNEET DADHICHI	
	WP(C)/ /	MP		14795/2026
246	D-WP(C)/36285/2026	TRILOCHAN LENKA	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		14796/2026

247	D-WP(C)/36286/2026 WP(C)/ /	DR.ROHIT KUMAR PARIDA MP	ADYASHA KAR	14797/2026
248	D-WP(C)/36287/2026 WP(C)/ /	DR. AMBUJAKSHA BEHERA MP	NAVNEET DADHICHI	14798/2026
249	D-WP(C)/36290/2026 WP(C)/ /	DR.ANIL KUMAR SWAIN MP	ADYASHA KAR	14799/2026
250	D-WP(C)/36291/2026 WP(C)/ /	DR. AMARTYA SWAIN MP	NAVNEET DADHICHI	14800/2026
251	D-WP(C)/36295/2026 WP(C)/ /	LALATENDU PRATAP DEO MP	AMITAV TRIPATHY	14801/2026
252	D-WP(C)/36303/2026 WP(C)/ /	KUANRI KANTHI PRIMARY FISHERMEN CO-OPERATIVE SOCIETY LTD., BHADRAK MP	ADYASHA KAR	14802/2026
253	D-WP(C)/36304/2026 WP(C)/ /	JUGAL KISHORE MAHANTA MP	SAMIR KUMAR MISHRA	14803/2026
254	D-WP(C)/36308/2026 WP(C)/ /	BIKASH KUMAR PANDA MP	SAMIR KUMAR MISHRA	14804/2026
255	D-WP(C)/36310/2026 WP(C)/ /	SASWATI MISHRA MP	PRAVAT KUMAR PANDA	14805/2026
256	D-WP(C)/36311/2026 WP(C)/ /	BIDYUTLATA PATTANAIK MP	SANTOSH KUMAR SAMANTARAY	14806/2026
257	D-WP(C)/30132/2025 WP(C)/21948/2025	RATIKANTA NAYAK MP	KEDAR KUMAR DASH	14807/2026
258	D-WP(C)/36315/2026 WP(C)/ /	BHABANI PRASAD SINGH SAMANTA MP	SASWATI SOUMYA SAHU	14808/2026
259	D-WP(C)/16742/2026 WP(C)/11547/2026	SHREEYA KARMEE MP	JITENDRA SAMANTARAY	14809/2026
260	D-WP(C)/36305/2026 WP(C)/ /	PRASANTI MISHRA MP	DR. BINODA KUMAR MISHRA	14810/2026
261	D-WP(C)/36317/2026 WP(C)/ /	UNION OF INDIA, NEW DELHI MP	ABHISHEK MOHANTY	14811/2026
262	D-WP(C)/36319/2026 WP(C)/ /	DEBASISH MOHAPATRA MP	SATYA SMRUTI MOHANTY	14812/2026
263	D-WP(C)/36320/2026 WP(C)/ /	DR.MANISHA RAY MP	ADYASHA KAR	14813/2026
264	D-WP(C)/36321/2026 WP(C)/ /	BASUNDHARA ESTATE DEVELOPERS, BHUPENDRA WARI MP	ADYASHA KAR	14814/2026
265	D-WP(C)/36326/2026 WP(C)/ /	DHRUBA CHARAN MALLIK MP	KUNAL KUMAR SWAIN	14815/2026
266	D-WP(C)/36327/2026 WP(C)/ /	DR.SUBHAM SAHU MP	ADYASHA KAR	14816/2026
267	D-WP(C)/36335/2026 WP(C)/ /	JULI SWAIN MP	MANAS RANJAN DHAL	14817/2026
268	D-WP(C)/36341/2026 WP(C)/ /	DR. ANURAG KAIBARTA MP	ADYASHA KAR	14818/2026
269	D-WP(C)/36344/2026 WP(C)/ /	SUBHENDRA TLAMBA MP	GAGAN BIHARI SINGH	14819/2026
270	D-WP(C)/36346/2026 WP(C)/ /	DR. RITESH MEHER MP	ADYASHA KAR	14820/2026
271	D-WP(C)/36309/2026 WP(C)/ /	MANMOHAN PALLEI MP	SOMA PATNAIK	14821/2026
272	D-WP(C)/36350/2026 WP(C)/ /	DR. AKASH BHOI MP	ADYASHA KAR	14822/2026
273	D-WP(C)/36348/2026 WP(C)/ /	LAXMIDHAR BEHERA MP	SOURAV SUMAN BHUYAN	14823/2026